

Compliance of Hon'ble NGT OA No. 606/2018 order dated 12.09.2019

Compiled compliance for S. No. 3 & 4, as received from all concerned Departments

S. No. 3: It was elaborated during the course of hearing that information is required to be submitted in terms of following thematic areas viz.

1. Compliance to Solid Waste Rules including Legacy Waste.
2. Compliance to Plastic Waste Management Rules
3. Compliance to Bio-medical Waste Rules.
4. Compliance to Construction & Demolition Waste.
5. Compliance to Hazardous Waste Rules.
6. Compliance to E-waste Rules.
7. 351 Polluter Stretches in the country.
8. 122 Non-attainment cities.
9. 100 industrial clusters.
10. Status of STPs and re-use of treated water.
11. Status of CETPs/ETPs including performance.
12. Ground water extraction/contamination and re-charge.
13. Air pollution including noise pollution.
14. Illegal sand mining.
15. Rejuvenation of water bodies.

S. No. 4: The information with regard to above thematic areas needs to be submitted to CPCB by the Chief Secretaries of all the States and Union Territories in terms of following:

1. Current status
2. Desirable level of compliance in terms of statutes.
3. Gap between current status and desired levels.
4. Proposal of attending the gap with time lines.
5. Name and designation of designated officer for ensuring compliance to provisions under statute.

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Compliance to Solid Waste Rules including Legacy Waste

Name and designation of designated officer for ensuring compliance to provisions under statute (Solid Waste Management Rules, 2016):Secretary LSG Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB

| Actionable Key Issues | Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
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| Framing of State Policy | Solid Waste Management policy has been approved by Hon'ble Minister LSG. | Policy has to be framed and notified | State policy will be notified after approval of State Cabinet. | One Month after cabinet meeting. Task Completed. |
| Framing of Bye laws | Bye Laws has been prepared, notified and gazette and circulated to all ULB's. | Bye Laws has to be framed and issued. | Task Completed. | Task Completed. |
| Framing of state action plan | Solid Waste Management Action Plan has been approved and circulated to all departments and ULB's for implementation. | Action Plan has to be framed | Task Completed. | Not required. |
| Constitution of State level Advisory Body | State Level Advisory Body has been constituted on 05.04.2019. Meeting of SLAB was held on 28.05.2019 and 23.01.2020. | Constitution of State level Advisory Body | No Gap | Not required. |
| Formulation of Committee | Committee of District Collector has been constituted in all 33 District. | Formulation of Committee in all Districts. | Task Completed. | Not required. |

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| of District Collector under Rule 12 | | | | |
| Formulation of Special District Task Force | Committee of Special District Task Force has been constituted in all 33 District. | Committee has to be constituted. | Task Completed. | Not required. |
| IEC Activities | IEC plan has been prepared and being implemented. | IEC Action plan has to be prepared. | Task Completed. | Continuous process |
| Model Town | <p>Municipal Corporation Udaipur has started the Material Recovery Facility. Bio-methanation Plant (20 TPD) & Composting plant (60 TPD) are operational</p> <p>Municipal Council Dungarpur has started the Material Recovery Facility (15 TPD), Composting (1.5 TPD), Bio Methanation (07 TPD) and sanitary landfill work.</p> <p>Municipal Corporation Jaipur is treating 250 TPD Wet Waste by IL&FS and 350 TPD RDF by Aditya Birla and RDF is being given to Ultratech Cement</p> | Compliance has to be done in Model Cities/Town | Task Completed | Not required. |

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| | <p>Company. Also 600 TPD Waste to Energy Plant is under PPA agreement. MRF by Sarthak NGO at Mathuradaspura started.</p> <p>Municipal Board Pushkar has started the Material Recovery Facility and composting by compost machine.</p> <p>Municipal Council Sikar has started the Temporary Transfer Station, 100% Door to Door Collection and constructing of windrows composting plant of 20TDP capacity of segregated biodegradable waste.</p> <p>Municipal Council Pratapgarh is making the compost from Wet waste and MRF has been prepared and dry waste is being sent to cement factory.</p> <p>Total 06 Model Towns/ Cities are complying with SWM Rules 2016 namely Udaipur, Dungarpur, Jaipur, Sikar, Pratapgarh and Pushkar are complying with NGT 18 Points.</p> <p>05 More Model Towns/cities namely</p> | | | |
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| | Nathdwara, Jhalarapatan, Pali, Ajmer and Nokha complying with NGT 18 Points. Now all District Headquarters are taken in as Model Town/ Cities (Total 26 Nos). Also details uploaded on LSG website. So total Model cities/ Towns are 37 in Rajasthan. | | | |
| Door to Door Collection | Door to Door Collection has been done in all 5389 wards of ULB's. | Door to Door collection in 99 % Wards i.e. 5389 Wards | No Gap. | Task Completed. |
| Generation of Total Waste (TPD) | Total 6500 TPD Waste is being Generated. (As per Census Population) | Waste Generated is being transported to processing sites. | No Gap. | Task Completed. |
| Processing of Waste | 1. Currently 2449 TPD waste is being processed by ULB's out of 6500 TPD with the method of Centralized and De centralized Composting Plants/ BWGs/ Recyclers, Pit Composting, Garden Composting. (Recently Pali (100 TPD) and Bhilwara (144 TPD) SWM plant and Udaipur | 70% Processing of Solid Waste in urban areas by Decentralized, Centralized compost plants, Pit composting, Compost Machine, Bulk Waste Generator, Material Recovery Facilities etc. | Currently Tenders have been floated for 760 TPD out of 6500 TPD. However smaller ulb's are purchasing compost machine and doing decentralize composting for waste treatment | Plants are expected to start by July 2021 subject to all clearance from RSPCB and Environment Department and MoEF&CC. |

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| | <p>Biomethanation Plant became operational.)</p> <p>2. Additional 2337 TPD will be processed after establishment of 23 compost plants.</p> <p>3. For 760 TPD total 05 plants are under tendering stage.</p> <p>4. Remaining 674 TPD is being dumped at landfill site.</p> <p>5. For 280 TPD total 09 plants are under document preparation.</p> | | | |
| Dumping Yards of RIICO | <p>295.12 Hect. Land has been reserved for dumping of solid waste in 61 industrial areas.</p> <p>RIICO has decided to earmark a specific land area for Dumping Yard in new industrial areas.</p> <p>Door to door Collection of Domestic waste for industries located in RIICO Industrial area: During current financial year 2020-21 RIICO has started Door to door Collection of Domestic waste form 28 RIICO Industrial areas.</p> | Identification of dumping yards for solid waste in all the industrial areas. | No Gap. | Continuous Process |

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| <p>Recovery & Recycling Facility in RIICO Area</p> | <p>95 plots (total area 95000 sqm) in following industrial areas (19 Nos.) have been earmarked for units involving in recovery and recycling facility :</p> <p>Gogelav, District Nagaur; Baap, District Jodhpur; Siyamali, District Jodhpur; Pratapgarh (Extn), District Pratapgarh; Khoda, District Ajmer; Sanwar District Ajmer; Badiseed District Jodhpur; Tinwari District Jodhpur; Keru District Jodhpur; Salarpur District Alwar; Devka District Barmer. Dubbi Bidharkha Dist. Swai Madhopur ,Udwriya district Sirohi, Borawas Kalwa district Barmer Bagger District Rajasamand.,Uniyara district Swai-Madhopur, Kolila Joga district Alwar, Nimbli district Pali, Raghunathpura district Ajmer.</p> | <p>Area to be reserved for industries involving in recovery and recycle facility.</p> | <p>Continuous process</p> | <p>NA</p> | | |
| <p>Establishment of Criteria for duties regarding setting up solid waste processing and treatment facilities</p> | <p>Following provisions in planning and in the administration sanction of RIICO industrial area for scientific development of non- hazardous solid waste disposal site shall be made:</p> <p>(i)Earmarking land area for dumping yard in new industrial areas shall be as below:</p> <table border="1" data-bbox="401 1260 947 1382"> <tr> <td data-bbox="401 1260 709 1382">Industrial Area Size</td> <td data-bbox="709 1260 947 1382">Land Area to be earmarked for dumping yard</td> </tr> </table> | Industrial Area Size | Land Area to be earmarked for dumping yard | <p>Establishment of Criteria for duties regarding setting up solid waste processing and treatment facilities</p> | | |
| Industrial Area Size | Land Area to be earmarked for dumping yard | | | | | |

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|--|--|-------------------------------|----------|---------------|----------|-------------|----------|--------------------|----------|--|--|--|
| | <table border="1"> <tr> <td>Up to 25 Hect</td> <td>0.5 Hect</td> </tr> <tr> <td>25-50 Hect</td> <td>1.0 Hect</td> </tr> <tr> <td>50-200 Hect</td> <td>2.0 Hect</td> </tr> <tr> <td>More than 200 Hect</td> <td>3.0 Hect</td> </tr> </table> <p>(i) Above earmarked land shall be used for disposal of industrial solid waste from heterogenous industries.</p> <p>(ii) In case of stone based industrial area, need based extra provision for land exclusively for dumping of stone slurry/ waste shall be made.</p> <p>Earmarked/planned land shall be given on licence basis to SPV (created by beneficiary industries) for scientific development of the land as landfill site.</p> | Up to 25 Hect | 0.5 Hect | 25-50 Hect | 1.0 Hect | 50-200 Hect | 2.0 Hect | More than 200 Hect | 3.0 Hect | | | |
| Up to 25 Hect | 0.5 Hect | | | | | | | | | | | |
| 25-50 Hect | 1.0 Hect | | | | | | | | | | | |
| 50-200 Hect | 2.0 Hect | | | | | | | | | | | |
| More than 200 Hect | 3.0 Hect | | | | | | | | | | | |
| Submission of Annual Report in form IV | The annual report of year 2019-2020 has been submitted to CPCB on 09/12/2020 | Submission of annual report. | No Gap | Not required. | | | | | | | | |
| Road Sweeping | Street sweeping is done by sweepers in two shifts (morning and evening). In all ULBs 51,000 sweepers are available and engaged in road sweeping which included newly recruited 20,000 sweepers in year 2018-19. In Some places Street Sweeping is being done on contractual basis as per | Road sweeping has to be done. | No Gap | Not Required. | | | | | | | | |

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| | <p>requirement.</p> <p>The major roads are being mechanically cleaned by road sweeping machine if available with ULB's. Street Sweeping waste collected separately and transported to dump site/processing plant.</p> | | | |
| Remediation of Legacy Waste | <ul style="list-style-type: none"> ➤ Directions have been issued to all ULBs for identification and remediation of legacy waste (old municipal waste). ➤ Provision for remediation of old dump waste/ legacy waste has been taken in upcoming 17 Centralized Compost+ RDF plants as concessionaire shall process/ bio mining of legacy waste when these plants established. ➤ Total 88 Lakh cubic meter legacy waste is present at 184 Nos dumped site and for remediation total 356 crore will be required. ➤ To attain legacy waste Bio mining started by Municipal Corporation Udaipur (300 cubic meter/day), Municipal Council Pali (40 cubic meter/day), Municipal council Tonk have started the Bio-remediation work. <ul style="list-style-type: none"> ➤ Rajsamand has awarded the work for Composting and Bio-remediation. ➤ Ajmer, Jhalawar has floated the tender for Bio remediation of | Legacy Waste has to be treated. | Legacy waste treatment will start in Divisional Headquarter in phase one. | As per state action plan task will be completed before Dec 2020 in more than 5Lac population ULB's. |

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| | <p>Legacy Waste.</p> <ul style="list-style-type: none">➤ Kota, Jaipur, Ajmer and Udaipur legacy waste remediation is proposed to be funded by Smart city funds i.e. 130 Crore for 04 Cities.➤ For Rest ULB's Rs 240 Cr will be required to treat the legacy Waste from GoR. | | | |
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Compliance to Plastic Waste Management Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (Plastic Waste Management Rules, 2016):Secretary LSG Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB

| Actionable Key Issues | Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
|---|--|---|---|----------------------------------|
| Constitution of State Level Monitoring Committee (SLMC) | State Level Monitoring Committee (SLMC) was constituted by AR department letter dated 05.04.2019 and Environment Department is the Administrative Department. Meeting of SLMC held on 28.05.2019 and 23.01.2020 & 09.09.2020. | Constitution of State Level Monitoring Committee | No gap | NA |
| State Action Plan for Plastic Waste Management | State Action Plan has been approved by Chief Secretary circulated to all ULB's. | Finalization of State Action Plan. | No gap. | NA |
| Ban of Plastic Bags | The State Government has banned use, manufacturing, store, import, sell, or transport of plastic carry bags in the state. | Ban of Plastic Carry bags < 50 microns. | No Gap | NA |
| Seize of Plastic bags | Regular Campaign being organized seizing plastic carry bags by District Magistrate- RPCB-ULBs. No consent is being issued to any plastic carry bags manufacturing | Seize of Plastic carry bags to implement ban. Total 132 Tons of seized till July 2019 and 90 Tons of plastic seized from July to Dec 2019 & from January, 2020 to December, 2020 additional 42 Tons plastic carry bags have been seized with a penalty of 2.98 Cr and 255 tons plastic carry bags | Continuous process. | NA |

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| | unit. | have been delivered to cement factories for fuel. | | |
| Construction of MRF and RDF Plant | MRF can be develop in the ulb's for sorting of dry waste. | Total 66 MRF has been operational in ULB's. Total 40 MRF are under construction. 1726 rag pickers are identified to deploy for segregation of waste at MRF. RDF plant constructed in 03 Ulb's and in 17 RDF plant are under construction. | Continuous process. | Dec 2020 |
| Submission of Annual Report | The annual report of year 2018-2019 has been submitted to CPCB vide letter dated 11/04/2019. Copy of same has already been forwarded along with action taken report dated 25.09.2019. The annual report of year 2019-2020 has been submitted to CPCB on 21/10/2020. | RSPCB to submit the Annual Report to CPCB. | Continuous process. | NA |

Compliance to Bio-medical Waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute(Bio-Medical Waste Management Rules, 2016):Additional Chief Secretary Medical & Health Department, MS RSPCB, Director Medical Department, Chief Engineer RSPCB

| Actionable Key Issues | Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
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| Constitution of State Level Advisory Committee | State Level Advisory Committee has been constituted on 21.07.2017. Meetings are being held regularly. District Level Committees have been constituted under chairmanship of District Collectors in all 33 Districts. | Constitution of State Level Advisory Committee | No gap | NA |
| District Level Monitoring Committee | Committee of District Collector has been constituted in 33 District. | Committee has been constituted in all district. | Task complete. | NA |
| Authorisation | Total numbers of HCFs identified are 8530 out of which 5214 are private and 3316 are government. 4337 private HCFs are authorized and 2681 government HCFs are authorized. 315 applications of private and 304 of government HCFs are pending for authorization | ALL HCFs to be identified and authorised | Continuous process | NA |

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| BMW Inventory | Inventory is completed in government 3357 HCFs RSPCB is in process of Inventorization of all government and private HCFs as well as generated BMW. RSPCB has received proposals from State Institute of Health and Family Welfare of Rajasthan for the purpose ctf which is under examination/ consideration. | No provision in statute. Inventory is to be completed in all HCFs | Continuous process. | 6 months |
| Availability of CTF | CTF facility is available in 31 (93.93%) districts out of 34 districts of the State (including jaipur as two district 1 & 2) | No provision in statute. CTF facility is to be available in 34 districts of the State (including jaipur as two district 1 & 2 | 3 districts (Jalore, Jaisalmer & Barmer) are to be provided. Tender is in process | 6 months |
| Bar Code System | Bar Code System implementation has been started in 3181 government HCFs. | No provision in statute. Bar Code System implementation has to be started in all HCFs. | The gap is of 2533 HCFs. | 6 months |
| Trainings | Out of 6443 Doctors 5023 (78.20%) and out of Total 27187 Paramedical Staff 20621 are trained for BMW.. RSPCB in association with International Institute of Waste Management, Bangaluru conducted a 2 hour Online Training Programme on Combating exigencies due to COVID-19 Waste at CTDFs, COVID hospitals and designated centres on 17.06.2020. | No provision in statute All Doctors and Paramedical Staff are to be trained for BMW. | 1220 Doctors and 6566 Paramedical Staff is to be trained. | 6 months |

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| | Representatives from RSPCB, Health Dept and Common facilities participated in the training. | | | |
| Submission of Annual Report | As per CPCB directions BMW annual report for period from 01.01.2019 to 31.12.2019 was to be submitted to CPCB by 31.07.2020. The same has been submitted to CPCB on 27.07.2020 i.e. in time. Copy of same has already been sent vide email dated 07.08.2020. | RSPCB to submit the Annual Report to CPCB. | Continuous process. | NA |

Compliance to Construction & Demolition Waste

Name and designation of designated officer for ensuring compliance to provisions under statute (Construction & Demolition Waste Management Rules, 2016): Secretary LSG Department, Chief Engineer LSG Department

| Actionable Key Issues | Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
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| C & D Waste management Policy | Draft of the C & D Waste Management Policy has been prepared and is under process of approval | Implementation of C & D Waste Management Policy for the state | Sent for Approval. | 3 months |
| Establishment of Waste Treatment Plants | <p>Work awarded by Jaipur Municipal Corporation for 300 TPD capacity of C&D waste plant. Construction will likely to be complete by Dec 2020.</p> <p>Work for 50 TPD of C&D waste processing plant has started at Balicha, Udaipur work completed and plant likely to start by March 2021.</p> <p>More than 350 vehicles have been deployed in ULBs especially for transportation of C&D Waste.</p> | Operational condition of C&D waste treatment plant | Construction under process for Udaipur. Tendering has been done for Jaipur. | <p>Udaipur Plant will be established by July 2020.</p> <p>Jaipur Plant will be established Dec 2020.</p> |

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| | Land Identified for C&D waste Collection Points in Million Plus town namely Jaipur, Udaipur, Kota and Jodhpur. | | | |
| Imposing of penalties | Penalties are being imposed against defaulters as per the approved Bye Laws. | Realisation of penalties | Continuous process | NA. |
| Submission of Annual report | The annual report of year 2019-2020 has been submitted to CPCB on 09/11/2020. | Submission of annual report | Submitted | 3 months |

Compliance to Hazardous Waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (Hazardous Waste Management Rules, 2016): Secretary LSG Department, Secretary Labour Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB,

| Actionable Key Issues | Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
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| Identification and quantification of hazardous waste based on scientific principles | Inventorisation is being done by RSPCB based on scientific principles. | Identification and quantification of hazardous waste based on scientific principles | The process has been initiated by Regional Officers of RSPCB | One year. |
| Authorisation by qualified experts | Authorisation is being done by Board officials who are specialised in Environmental engineering. Authorisation documents clearly stipulates mode of management | Authorisation to be done by qualified experts | No gap | NA |
| Elaborate protocols for pre-processing and recycling / utilisation facilities for enhanced level and frequency of enforcement | Under process | Protocol to be laid down | | One year |

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| and environmental monitoring to be laid down by SPCB | | | | |
| Uniform format for inspections of hazardous and other waste handling facilities | Uniform format has been developed and is in use | Uniform format to be used | No gap | NA |
| Authorisation of hazardous and other waste handling units | There are total 2094 units in operation out of which 1855 units have been authorised. | Authorisation of all units handling Hazardous and other wastes. | Continuous process | NA |
| Recycling or utilisation units | There are 228 recycling units of Hazardous waste and other wastes. | Recycling or utilisation units of Hazardous and other waste to be done in all units | Continuous process | NA |
| Website updation | Website has been updated regularly | Regular website updation | Continuous process | NA |
| Reservation of plots in RIICO area for Hazardous and other wastes | 32 plots having an area of 32000 sq km in 16 Industrial areas have been earmarked for allotment to establish units in Hazardous and other wastes namely I/A Siyamali, District Jodhpur; I/A Badiseed, District Jodhpur; I/A Tinwari, District Jodhpur; I/A Keru, District Jodhpur; I/a Kakani, District Jodhpur; I/A Salarpur, District-Alwar; I/A Karoli, District-Alwar; I/A Masalpur, District Karoli; I/A Kaladwas District-Udaipur; I/A Devka, District Barmer; I/A Soniyana, District Chittorgarh; I/A | Reservation of area for Hazardous and other waste in RIICO area | Continuous process | NA |

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| | Ukheliya, District-Bhilwara; I/A Gajner, District-Bikaner; I/A Karni (Extn.), District Bikaner; I/A Ranpur (Extn), District-Kota; I/A Baggad, District-Rajsamand | | | |
| Labour Registration and Training. | <p>Total no. of 3088 workers have been registered, 610 units working with respect to hazardous waste.</p> <p>Total no. of 85 workers have been registered, 26 units working with respect to E-waste.</p> <p>Online registration of worker is live. Daily progress is being maintained with respect to registration of workers.</p> <p>A group of maximum 100 workers has constituted in each division under HOWM rules, 2016. So far 35 groups have been constituted for HOWM workers</p> <p>For industrial skill development activities with respect to safety & health of workers. Four training programme/conference have conducted on 15.01.2020, 30.01.2020, 04.02.2020 & 14.02.2020 at Udaipur, Jaipur, Jodhpur & Kota respectively. About 682 workers and</p> | Labour Registration and Training is required as per HWM rule 2016. | Continuous Process | No Gap. |

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| | <p>management were participated in programme and medical Examination of 374 workers carried out. Same training programme/conference and medical camp will be organized with the help of Medical and Health Department, Labour Department and ESI during the month of March, 2020 at Alwar and Ajmer.</p> <p>A group of 50 workers has been constituted at Jaipur and Alwar district under E- Waste Rules, 2016. As per registration of workers 2 groups of workers have constituted.</p> <p>For annual monitoring for safety and health of workers under E-waste Rules,2016 required medical camp and training programme will be conducted at Jaipur and Alwar Districts on 15.04.2020 & 17.04.2020 respectively during year 2020 association with Labour Deptt. & ESIC Deptt.</p> <p>Govt. of Rajasthan has launched a policy on Pneumoconiosis in the month of October,</p> | | | |
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| | <p>2019. If any worker/person suffer from any occupational disease due to working in recycling, preprocessing and other utilisation activities under HOWM rules 2016 will be provided free treatment, investigation and medicines. Such occupational disease affected person and his family members will also be eligible for the financial benefits as per policy</p> | | | |
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Compliance to E-waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (E-Waste Management Rules, 2016):
MS RSPCB, Chief Engineer RSPCB.

| Actionable Key Issues | Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
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| Reservation of area for e-waste | Till date 38 plots(total area 19000 sqm) in following industrial areas (19 Nos.) have been earmarked for units involving in E -waste dismantling and recycling facility. Gogelav, District Nagaur; Baap, District Jodhpur; Siyamali, District Jodhpur; Pratapgarh (Extn), District Pratapgarh; Khoda, District Ajmer; Sanwar District | Area to be reserved for e-waste | Continuous process | NA |

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| | Ajmer; Badiseed District Jodhpur; Tinwari District Jodhpur; Keru District Jodhpur; Salarpur District Alwar; Devka, District Barmer; Dubbi Bidharkha Dist. Swai Madhopur; Udwriya district Sirohi; Borawas Kalwa district Barmer; Baggad District Rajasamand; Uniyara district Sawai Madhopur; Kolila Joga district Alwar; Nimbli district Pali; Raghunathpura district Ajmer. | | | |
| Annual report to be submitted to CPCB | Annual report for the year 2019-20 has been submitted by RSPCB to CPCB on 11.12.2020.. | Annual report to be submitted to CPCB | Continuous process | NA |
| Training and skill development of labour involved in e-waste | Total no. of 80 workers have been registered, 24 units working with respect to E-waste .Online registration of worker is live. Daily progress is being maintained with respect to registration of workers. Similarly a group of maximum 50 workers has constituted. So far 02 groups have been constituted for E-waste rule,2016. Govt. of Rajasthan has launched a policy on Pneumoconiosis in the month of October, 2019. If any worker/person suffer from any occupational disease due to working in recycling, pre-processing and other | Training and skill development of labour involved in e-waste | Continuous process | NA |

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| | <p>utilisation activities or dismantling activities under E - Waste rules 2016 will be provided free treatment, investigation and medicines. Such occupational disease affected person and his family members will also be eligible for the financial benefits as per policy</p> | | | |
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351 Polluter Stretches in the country

Name and designation of designated officer for ensuring compliance to provisions under statute: Compliance being made by co-ordination among all concerned Departments with RSPCB. Matter does not fall under any statute.

| Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
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| Contamination reaching river stretch due to first flush | <p>1. Characterization of runoff of main drains for first four storm water flows, Outcome would be:</p> <p>I. Identification of most contaminated drains and level of contamination</p> <p>II. Quantity of water to be handled, based on available flow data</p> | <p>Kota: Samples were collected from main drains (Municipal drain and nallah joining river Chambal) on 23/08/2019 and 09/09/2020. Analysis results reveal that drains carrying untreated domestic effluent.</p> <p>Pali: Samples were collected on 14.08.2019. As per analysis results BOD level has been found as 1.17 mg/l which is well within the prescribed level i.e. more than 6 mg/l (10-20 mg/l) for polluted river stretches.</p> <p>Jaipur: Samples were collected in June & August 2019 and analysis report shows pesticide below detection limit. First meeting of Special Environment Surveillance Task force was conducted on 02.04.2019 at District Collectorate Jaipur. During meeting it was decided that stakeholder departments will be informed to work out for characterization of runoff of main drains of nevta dam for first four storm water flows.</p> <p>i. For Kota UIT has started the work. Nagar Nigam has collected samples from various nallahs for sewerage analysis and submitted to RSPCB for analysis.</p> | Continuous Process |

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| | | <p>ii. Six drain are identified in municipal area which is discharge into chambal river. Two waste water treatment plant proposed for treatment of drain water. Land allotted for WTP & FSTP Plant demarcation of land is done and leveling sheet of exiting land topographical map of town prepared. soil testing of proposed land submitted to MNIT. Work order for making DPR has been issued for the establishment of Waste Water Treatment Plant. DPR has been prepared and submitted for Budget approval. 13 Crore Fund will be required for construction of integrated wastewater and Septage management plant. Budget provision not approved by Finance Department and ULB doesn't have funds. ULB has installed the gratings and regular cleaning is being done at all 06 Drains. Timeline:- 2 Years after budget availability. Budget:- 13 Crore required.</p> <p>iii. RSPCB collects samples from the identified water bodies for pre-monsoon analysis. Samples have been collected in Bharatpur on 26.06.2019 and Jaipur in June 2019 at Nevta Dam.</p> | |
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| | 2. Based on 1st step, design of detention basin, if needed | i. Six drains have been identified by K'patan and action on detention plan will be taken after DPR preparation. DPR has been prepared and it is under submission. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant. | Feb. 2020 |
| Drains are chocked before monsoon | Clearing of drains and disposal of extracted material before monsoon. | <p>i. WRD Department: Being done as regular activity pre-monsoon, every year by Water Resource Department, however, contamination still reaching rivers in first flush.</p> <p>ii. RIICO In RIICO industrial area cleaning of drain and disposal of extracted material is a ongoing process.</p> <p>For FY 2019-20:</p> <ul style="list-style-type: none"> ➤ Expenditure = 38.26 Lacs ➤ Physical achievement= 22.0 km drain length has been cleaned and repaired with immediate lifting of sludge in RIICO I/A located in Kota city . ➤ <p>For current FY 2020-21:</p> <p>There is a financial provision of Rs. 32.00 lacs for cleaning & repairing of 26.0 km</p> | Before arrival of next monsoon (Till May 2019) |

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| | | <p>drains in RIICO I/A located in Kota City.</p> <p>➤ For cleaning& repairing of drains before coming monsoon , W/o of amounting Rs 50.53 lacs has already been issued for IA IPI, Chambal and Electronic complex. Presently works are under progress.</p> <p>LSG Department:</p> <p>iii. All drains of municipal area are cleaned in month of May & June 2020.</p> | |
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| Biomedical waste disposal | Monitoring and technical auditing of Bio-medical waste treatment and review/monitoring of processing plant. | <p>Jaipur: Joint inspection of CBMWTDF by RSPCB & Health Department, GoR on 31.07.2019.</p> <p>Kota:</p> <ul style="list-style-type: none"> • At present, there is no CBMWTDF at Kota. • Presently, M/s Hoswin Incinerator, Jhalawar (CBWTDF) has been authorised by Nagar Nigam, Kota (under working arrangement) for disposal of biomedical waste generated from HCFs of Kota and Bundi districts. M/s Hoswin Incinerator, Jhalawar was inspected on 25/06/2019 and 03/02/2020. • Work order has been given to M/s Bio-medical Waste Disposal Agency for establishment of new common facility (under working arrangement) by Nagar Nigam, Kota. Lease deed is under process. <p>Currently Bio Medical waste of Kota and Bundi District is being treated at Jhalawar Plant.</p> | 12 months after award of work and environmental clearance. |
| Runoff from agriculture fields is reaching river stretches. Also, fertilizers and | Adopting water conservation practices like drip and sprinkler irrigation systems Agriculture department should collect | <p>i. Subsidy to the farmers is being granted for the use of drip and sprinkler irrigation systems, by Agriculture Department.</p> <p>ii. Director, Agriculture Research Station,</p> | One year |

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| <p>pesticides are found in river water</p> | <p>information on irrigation water used/hectare for different seasons for different crops for different areas and evaluate whether the use of irrigation water/hectare has decreased or not.</p> | <p>Durgapura, Jaipur has been requested by RSPCB to do the same as per action plan.</p> <p>iii. For preventing runoff from agriculture fields and increasing water use efficiency, some efforts are being made to promote drip and sprinkler irrigation systems in the region. During the year 2018-19, an area of 875 hectares and 261 hectares has been covered under sprinkler and drip systems respectively. An area of 967 hectares and 739 hectares has been covered under sprinkler and drip systems respectively in Kota & Bundi region during the year 2019-20.</p> <p>iv. An area of 1151 hectares and 1233 hectares is proposed to be covered under sprinkler and drip systems respectively in Kota & Bundi region during the year 2020-21. Against this 430 hectares & 416 hectares covered under sprinkler and drip systems respectively.</p> <p>v. In the region, 74 farm ponds on individual farmer fields and 01 community farm pond have been constructed to collect the runoff and reuse it for irrigation purpose in general and for life saving irrigation purpose in particular.</p> <p>RSPCB:</p> | |
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| | | <p>Samples were collected from:</p> <ol style="list-style-type: none"> a. D/s of Kota Barrage, Kota at Karbala (Kota stretch); b. Keshoraipatan U/s near Shri Raj Rajeshwar Mahadev Temple (Keshoraipatan stretch); c. Keshoraipatan D/s near Keshoraipatan (Keshraipatan Stretch); d. Kota Barrage at Kota at Karbala, River Chambal; e. Distt- Sawai Madhopur at Rameshwar Ghat, Bathing Ghat, River Chambal; f. River Banas, Distt. Sawai Madhopur, Nar Banas Bridge, Lalsoth to Sawai Madhopur Road; g. Nevta Dam, Jaipur, Rajasthan. <p>The analysis report shows all tested pesticides below detection limit (Detection limit was 0.1 ng/l,)</p> | |
| | <p>Adopting best management practices for fertilizer and pesticide usage. However, like runoff spatial and temporal data may be collected and analyzed</p> | <ol style="list-style-type: none"> i. Agriculture department is already taking actions to minimize the use of fertilizers and pesticides. ii. For minimizing the use fertilizer & pesticides, organic farming is being promoted in the region. 100 clusters of organic farming have been created covering an area of 2000 hectares and | <p>One year</p> |

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| | | <p>4864 farmers. 64 training programs for promoting organic farming have also been organized thus benefiting 4540 farmers.</p> <p>iii. 115501 Soil health cards have been distributed in Kota and 153423 Soil health cards in Bundi district to the farmers for balanced use of fertilizers. For minimizing indiscriminate use of pesticides, 30 training programs have been organized for promoting integrated pest & management practices.</p> | |
| | <p>Farmer education for reducing runoff, use of fertilizer and pesticides as well as reducing groundwater over exploitation etc. Also, organic farming must be encouraged in these stretched.</p> <p>Monitoring presence of pesticides in water samples including analysis of other groups also in addition to organo-chlorines</p> | <p>Designing of mass awareness program in vernacular language for farmers is being done.</p> <p>Agriculture department: The one time sampling report available shows the presence of DDT much below the standard limit.</p> | <p>Six months to design such training workshops and then next one year for organizing such workshops at regular interval (twice every year)</p> <p>At regular interval (suggested twice every year)</p> |

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| | | <p>RSPCB:</p> <p>Samples were collected from:</p> <ol style="list-style-type: none"> a. D/s of Kota Barrage, Kota at Karbala (Kota stretch); b. Keshoraipatan U/s near Shri Raj Rajeshwar Mahadev Temple (Keshoraipatan stretch); c. Keshoraipatan D/s near Keshoraipatan (Keshraipatan Stretch); d. Kota Barrage at Kota at Karbala, River Chambal; e. Distt- Sawai Madhopur at Rameshwar Ghat, Bathing Ghat, River Chambal; f. River Banas, Distt. Sawai Madhopur, Nar Banas Bridge, Lalsoth to Sawai Madhopur Road; g. Nevta Dam, Jaipur, Rajasthan. <p>The analysis report shows all tested pesticides below detection limit (Detection limit was 0.1 ng/l,)</p> <p>Samples were collected by RSPCB on 20-21/05/2019 and 21/08/2019. Samples sent to HO for analysis on 05/09/2019. Again sample collected on 26/05/2020, 18/08/2020 and sent to HO for analysis.</p> <p>During SESTF meeting dated 07/01/2020</p> | |
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| | | 18/03/2020, 16/09/2020 & 23/10/2020 at Kota, representative of Agriculture Department, Kota informed that they don't have funds to get the samples tested. He was advised to get the samples tested at Agriculture Laboratory, Durgapura Jaipur in the same way RSPCB got the samples tested | |
| Solid waste dumping sites without proper sanitary landfill sites | Develop landfill site with leachate collection (with its scientific treatment before disposal) and monitoring well | <p>LSG Department:</p> <ul style="list-style-type: none"> i. In Kota, 04 time waste to energy processing facilities tendering has been done. Tender was not finalized because first time EMD forfeited and in remaining case no bidder turned up. 5th time waste to compost tender was done but no bidder turned up. ii. Again, Waste to Compost tender shall be invited after preparation of DPR. The tender has been invited for preparing DPR. iii. Ground water monitoring will be done by concessionaire. iv. Construction of MRF shade work is complete. Door to Door collection is happening. Tender invited to Solid Waste Management facility and is under approval. According to the rules of Solid Waste Management Rules 2016, for disposing of transported solid waste, scientific landfill is required to be developed at a distance of 500 meters from the population area. Due to non-availability of land at a distance of 500 | |

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| | | <p>meters from the population area near the municipality, the proposal for allotment of land has been sent to Tehsildar Tehsil K.patan by selecting suitable land Khasra number 1255 acre 6.64 ha and Khasra number 1264 acre 5.16 ha. After the allotment to the land municipality, a tender will be invited for the construction of Landfill Plant. Currently waste is being segregated at dumping site and RDF is being prepared.</p> <p>RIICO:</p> <ol style="list-style-type: none"> i. For collection of industrial solid waste from stone industry, RIICO has earmarked dumping sites (12500 sqm.) In Indraprastha industrial area Kota. ii. At present SPV- Pashan Welfare Society (created by stone based industries of Kota) is utilizing waste produced by Kota stone industries for making of Tiles, Bricks, and Interlocking Tiles etc. Pashan Welfare Society is working from 16 June 2018 and till date approx. 7000 MT stone slurry and about 9000 MT waste (Kota Stone Pieces) has been utilized for making | |
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| | | Tiles, Bricks, Interlocking Tiles etc. | |
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| Industrial untreated/partially treated waste is reaching river in Kota stretch | Drains passing through industrial area must be identified and marker pollutants (based on industries) should be regularly monitored. Steps should be taken to prevent any violations and punitive action initiated on continued violations. | <p>RSPCB:</p> <ul style="list-style-type: none"> • Samples of effluent from drains passing through industrial were collected jointly with RIICO Ltd. on 02/08/2019, 06/08/2020 & 04.11.2020 Results of analysis exhibit drains carrying untreated domestic effluent.. • Samples of the treated effluent being recycled/ reused and being discharged by industries (M/s Shriram Rayons, Kota & M/s DCM Shriram Limited, Kota) were collected on 02/08/2019 and found compliant of effluent standards. • Samples from these points were re-collected on 05.11.2019, 06/08/2020 and 4.11.2020 & as per the results of analysis samples found compliant of effluent standards. • Ground water samples of non-PHED tube wells/ hand pumps located on both the bank of River Chambal (Kota District) non-PHED tube wells/ hand pumps located on the bank of River Chambal (Bundi District) were collected on 08/04/2019 & 09/04/2019 13/01/2020 (Kota) and on 17/05/2019 & 20.01.2020 (Bundi) to identify infected tube wells/hand pumps (if any). • Analysis report revealed presence of coliform in all the samples of non-PHED tube wells/ hand pumps located on both the bank of River Chambal. • Analysis report revealed 4 out of 15 tube | four times every year monitoring by RSPCB at regular interval |

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| | | <p>wells of Kota and 2 out of 11 tube wells of Bundi have potable water and rest are infected and the infected tube wells are to be either recovered or to be abandoned by the PHED at Bundi and jointly by PHED & Ground Water Department for Kota District as decided in the SESTF Meetings at Bundi and Kota respectively. Letters in this regard have been issued to the PHED & GWD on 16.03.2020.</p> <ul style="list-style-type: none"> • As decided in the SESTF Kota meeting dated 16/09/2020 and Bundi conducted on 23/10/2020 sampling of all the borewells be again carried out post- monsoon and be tested by PHED. Samples were collected from 26 borewells on 20-21/10/2020 and sent to PHED for testing and results. Results awaited from PHED. <ul style="list-style-type: none"> ➤ During SESTF meeting dated 01/07/2019, Chairman (Additional District Magistrate -Administration, Kota) directed Jr Hydrogeologist, Ground Water Department to take necessary action for recovery of these ground water sources by the way disinfection otherwise abandoned these ground water sources. ➤ Meetings of Special Task Force of Police Department: ➤ STF, Kota (Kota) – Last meeting was held on dated 08/04/2019, 01/07/2019, 18.10.2019, 8/1/2020 & 18/03/2020, 17.06.2020, 16.09.2020, 23/10/2020. ➤ STF, Kota (Bundi) – Last meeting was | |
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| | | <p>held on dated 16/05/2019 & 27/1/2020, 30.06.2020, 23.10.2020.</p> <ul style="list-style-type: none"> ➤ STF, Jaipur (South) – Last meeting was held on dated 02/04/2019, 02.09.2019 & 05.08.2020. ➤ STF, Pali (Sirohi) – Last meeting was held on dated 09/04/2019. ➤ STF, Bharatpur (SawaiMadhopur) – Last meeting was held on dated 09/04/2019, 10.08.2020, 24.08.2020, 14.09.2020, 28.09.2020. | |
| | <p>Recycling of treated effluent by industries itself by treating trade effluent up to reuse level. Check compliance.</p> | <ol style="list-style-type: none"> i. RIICO is agreeing to provide all possible assistants to RSPCB for motivating industries for reuse of treated trade effluent. RSPCB has been informed accordingly by RIICO vide letter dated 07.03.2019. ii. For environmental management and pollution control in Industrial Areas, RIICO incorporated various clauses in RIICO lease deed. iii. To bind the Lessee with term and conditions imposed by RSPCB in CTE/CTO, RIICO incorporated following clause in lease deed. iv. As per Lease Deed, clause (4a)..... "The Lessee shall obtained all requisite clearances/consent/ approval/authorization from the competent authorities such as | <p>Three months</p> |

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| | | <p>MoEF&CC, SEIAA, CPCB, RSPCB, CGWA etc. for the project/industry. The lessee shall also observe and comply with the terms and conditions so imposed by aforesaid authorities and shall also strictly adhere the guidelines/directions/orders issued from time to time in this regard.</p> <p>v. Sample of treated effluent being recycled/reused & being discharged by M/S Shriram Rayons Kota & M/S DCM Shriram Limited Kota have been collected on 1.4.19 by RSPCB.</p> | |
| | <p>Identification of clusters of small-scale industries in the Kota city. CETP should be establish for these clusters</p> | <p>During the meeting dated 08.03.2019 under chairmanship of CS, after discussions it was informed that no CETP has been proposed for Kota industrial area as there is no requirement of the same at present.</p> | <p>Six months for DPR preparation and tendering process</p> |
| <p>Out of 33 drains monitored one time in Kota, some have high BOD range. Similar in Keshoraipatan area</p> | <p>Identify reason for high BOD (open defecation, leaching from solid waste dump site, and contributions from some small scale industrial/commercial clusters). Take scientific measures to control that. Action based on analysis.</p> | <p>Six drain are identified in municipal area which is discharge into chambal river. Two waste water treatment plant proposed for treatment of drain water. Land allotted for WTP & FSTP Plant demarcation of land is done and leveling sheet of exiting land topographical map of town prepared. Soil testing of proposed land submitted to MNIT.</p> | <p>Six months</p> |

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| | | <p>Work order for making DPR has been issued for the establishment of Waste Water Treatment Plant. DPR has been prepared and submitted for Budget approval. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant. Budget provision not approved by Finance Department and ULB doesn't have funds. ULB has installed the gratings and regular cleaning is being done at all 06 Drains.</p> | |
| <p>Low level of BOD in sewage reaching existing STP. Microbial growth would be adversely affected due to low BOD.</p> | <p>Explore possibility of closed conduit sewerage system for STP or identify sources of dilution and propose action plan for the same.</p> | <p>A. Close conduits</p> <p>i. It is stated that the work of package RBS-02 regarding construction of 30 MLD & related sewer lines is rescinded due to slow progress of work by the UIT Kota after prior approval of UDD on 3.8.2016.</p> <p>ii. For completion of remaining work under this package revised proposal has been submitted to UDD.</p> <p>iii. Till the rescind date closed conduit of 1000/1200 mm diameter RCC pipes NP4 is already laid in a length of about 1200 mtr upstream of 30 MLD STP, which carries flow of SajidehraNallah to receiving chamber to 30 MLD. The low level of BOD reaching 30 MLD is due to collection of carries flow of SajidehraNallah as sewerage network.</p> <p>iv. After receiving revised A&F sanction of</p> | <p>Six months to identify sources of leakage and propose action on the same.</p> |

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| | | <p>remaining work balance sewer lines will be laid & property connection will be done to get raw sewage.</p> <p>Water pipeline leakage.</p> <p>v. As per MNIT report, low level of BOD in sewage is also due to leakages in water pipeline which would be controlled by PHED.</p> <p>Seepage from canal:</p> <p>vi. The FSL of CRMC is at lower level as compared to invert level of open drains. Hence possibility of seepage from canal is not practical.</p> | |
| <p>In Kota additional 55MLD +6 MLD STPs are under process. This would lead to 65% population coverage</p> | <p>Ensure diluted sewage is not reaching planned STPs.</p> <p>Explore possibility of closed conduit sewerage system for STP or else possibility of decentralized STPs to avoid dilution by other streams than domestic sewage</p> | <p>i. In Kota, two STP of 30 MLD and 20 MLD are working.</p> <p>ii. Total 05 STP's are proposed under different scheme with the total capacity of 78 MLD. Work of all 5 STPs is under progress and will be completed by 2022. After completion of these STP's total coverage will 80% In Kota.</p> <p>iii. Timeline:- June 2022.</p> <p>iv. Budget:- Total cost is 584 Crore and being executed From RUIDP Fund.</p> <p>v. A&F sanction of remaining work, balance sewer lines will be laid & property connection will be done to get raw sewage.</p> | |

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| <p>35% of Kota population is still not covered under sewerage system. Also, no sewerage system at Keshoraipatan.</p> | <p>Faecal sludge characterization lab may be established in any existing institute/research lab. Scientific management of faecal sludge should be carried out for on-site treatment facilities. For remaining 35% population in Kota the co treatment of faecal sludge is proposed in existing STPs. Similarly, in Keshoraipatan, concept note for FSTP is made but funds not allocated</p> | <ol style="list-style-type: none"> i. For remaining 35% population of Kota the co-treatment of faecal sludge is proposed in existing STP by RUIDP. ii. Two STP of 30 MLD and 20 MLD are working. iii. Total 05 STP's are proposed under different scheme with the total capacity of 78 MLD. Work of all 5 STPs is under progress and will be completed by 2022. After completion of these STP's total coverage will 80% In Kota. iv. Timeline:- June 2022. v. Budget:- Total cost is 584 Crore and being executed From RUIDP Fund. vi. For Keshoraipatan Work of DPR for Integrated Wastewater and Septage Management Plan has been given to NIUA by LSG Department. NIUA submitted the feasibility report for the work and total cost of the project will be Rs 10 crores made by MNIT. Due to Non availability of land till April 2019 the DPR work could not started. Land for Waste treatment plant and for FSTP has been allotted at Keshoraipatan by Collector Bundi in June end. Direction has been issued to ULB for preparing the DPR by | |
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| | | tendering process. DPR has been prepared and it is under submission. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant. | |
| Poor ghat/temple management leading to pollution of river at Keshoraipatan | Public toilets must be prepared. Proper solid waste management system should be developed. (Also, at Rangpur, other side of Chambal river) | Three community toilet constructed K.patan Chambal river bank & all are in functional condition | Six Months |
| It was discussed that periodic water quality assessment of all tube wells/hand pumps (TW/HP) used for drinking water purpose is made. Also, an immediate remedial action of sealing of infected TW/HP is taken. Subsequently if it is determined that infected TW/HP could be recovered by disinfection, it is recovered, and otherwise it is abandoned. However, no database of such action is easily | Similar monitoring and action must also be taken on non-drinking water TW/HP of these stretches. Standard for non-drinking TW/HP must be framed. Database of such reporting and action taken must be available | <ul style="list-style-type: none"> i. None of the sources have been found to be infected, in PHED's database of water quality assessment of TW/HP used for drinking purpose, of the area suggested by MNIT (Akelgarh, Rangpur, Keshoraipatan & Nevta Dam) ii. Concerned District collectors are taking action for the assessment of non-drinking water TW/HPs. | Six months |

| available | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|-------------------------|---------|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|----------|------|--|--|
| Over exploited groundwater regions in Kota, Keshoraipatan and Nevta Dam stretches | Many RWH structures constructed. Regular monitoring and maintenance must be carried out before monsoon | RWH structures which had been constructed by WRD Department in Kota – Keshoraipatan stretches have been handed over to Gram Panchayat. Maintenance of these structures is to be done by Panchayati Raj Department. No RWHS are constructed in the catchment of Nevta Dam by WRD. | Maintenance for next year must start from March 2019. | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Requirement of e-flow must be maintained | E-flow of 5000 cusec released for 35 minutes from Kota Barrage every Monday during non-e-flow period only, i.e. all Mondays during January to onset of Monsoon. | Compliance is being made. E-flow of 5000 cusecs for 35 minutes in river Chambal is being released from Kota Barrage. on each Monday. <table border="1"> <thead> <tr> <th>Date</th> <th>Water released in cusec</th> <th>Remarks</th> </tr> </thead> <tbody> <tr><td>27.01.20</td><td>5128</td><td></td></tr> <tr><td>03.02.20</td><td>5128</td><td></td></tr> <tr><td>10.02.20</td><td>5128</td><td></td></tr> <tr><td>17.02.20</td><td>5128</td><td></td></tr> <tr><td>24.02.20</td><td>5128</td><td></td></tr> <tr><td>02.03.20</td><td>5128</td><td></td></tr> <tr><td>09.03.20</td><td>5128</td><td></td></tr> <tr><td>16.03.20</td><td>5128</td><td></td></tr> <tr><td>23.03.20</td><td>5128</td><td></td></tr> <tr><td>30.03.20</td><td>5084</td><td></td></tr> <tr><td>06.04.20</td><td>5034</td><td></td></tr> <tr><td>13.04.20</td><td>5055</td><td></td></tr> <tr><td>20.04.20</td><td>4970</td><td></td></tr> <tr><td>27.04.20</td><td>4848</td><td></td></tr> <tr><td>04.05.20</td><td>4874</td><td></td></tr> </tbody> </table> | Date | Water released in cusec | Remarks | 27.01.20 | 5128 | | 03.02.20 | 5128 | | 10.02.20 | 5128 | | 17.02.20 | 5128 | | 24.02.20 | 5128 | | 02.03.20 | 5128 | | 09.03.20 | 5128 | | 16.03.20 | 5128 | | 23.03.20 | 5128 | | 30.03.20 | 5084 | | 06.04.20 | 5034 | | 13.04.20 | 5055 | | 20.04.20 | 4970 | | 27.04.20 | 4848 | | 04.05.20 | 4874 | | |
| Date | Water released in cusec | Remarks | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 27.01.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 03.02.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 10.02.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 17.02.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 24.02.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 02.03.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 09.03.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 16.03.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 23.03.20 | 5128 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 30.03.20 | 5084 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 06.04.20 | 5034 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 13.04.20 | 5055 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.04.20 | 4970 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 27.04.20 | 4848 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 04.05.20 | 4874 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |

| | | | | | |
|--|--|------------|------|--|--|
| | | 11.05.20 | 4938 | | |
| | | 18.05.20 | 4862 | | |
| | | 25.05.20 | 4982 | | |
| | | 01.06.20 | 4894 | | |
| | | 08.06.20 | 5040 | | |
| | | 15.06.20 | 4996 | | |
| | | 22.06.20 | 4918 | | |
| | | 29.06.20 | 4996 | | |
| | | 04.01.2021 | 5127 | | |
| | | 11.01.2021 | 5096 | | |
| | | 18.01.2021 | 5096 | | |

122 Non-attainment cities

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Nodal department for monitoring is Department of Environment, GoR.;

The officials mentioned below are from RIICO:

Jaipur: G.K. Sharma (Sr. RM), R.K. Singh Ruhela (Sr.RM), V.K. Vijay (Sr. RM), V.K. Jain (Sr. RM).

Udaipur: Sanjay Nenavati (Sr. RM)

Kota: Sunil.K.Garg (Sr. RM)

Jodhpur: Sanjay K. Jha (Sr. RM), Vineet Gupta (Sr. RM)

Alwar: N.B. Gupta (Sr. DGM)

| Sl. No | Item | Source group | Current Status | Desirable level as per statutes/ approved action plan | Gap between Current status and desired levels | Timeframe for addressing the Gap | | | | | | | | | | | | | | | | | | | | | | | | | | |
|------------------|---|---|---|---|---|----------------------------------|----------|--|------------|-----------------|-----------|---------------------------------------|-----------|--|--|------------------|-----------------|--|----------|---------------------|-----------|-------------------------------------|----------|-----------------|------------|---------------------------------------|---------------------|--|--|---|--|--|
| 1 | Widening of roads and construction of pucca footpath along main roads (RIICO) Industrial areas) | Suspension of Road Dust and Other Fugitive Emission Control | <p>Details of widening of roads & construction of footpath by RIICO (to minimize air pollution due to suspension of road dust) in I/A located in urban limits of Jaipur, Alwar, Jodhpur, Udaipur and Kota cities are as under :-</p> <p>Progress for FY 2019-20 :-</p> <table border="1"> <tr> <td>Expenditure</td> <td colspan="2">Rs 1404.0 lakh</td> </tr> <tr> <td rowspan="4">Physical</td> <td>Road widening by BT & Interlocking Tiles</td> <td>102400 Sqm</td> </tr> <tr> <td>Road Patch work</td> <td>49940 Sqm</td> </tr> <tr> <td>Re-Carpeting & Strengthening of roads</td> <td>25560 Sqm</td> </tr> <tr> <td colspan="2"></td> </tr> </table> <p>• Targets for Fy 2020-21:-</p> <table border="1"> <tr> <td>Budget Provision</td> <td colspan="2">Rs 1500.00 lakh</td> </tr> <tr> <td rowspan="5">Physical</td> <td>Road widening by BT</td> <td>15000 Sqm</td> </tr> <tr> <td>Road widening by Interlocking Tiles</td> <td>5800 Sqm</td> </tr> <tr> <td>Road Patch work</td> <td>111000 Sqm</td> </tr> <tr> <td>Re-Carpetong & Strengthening of roads</td> <td>24.0 Km road length</td> </tr> <tr> <td colspan="2"></td> </tr> </table> <p>For the above works w/o of amounting Rs 1247.0 lakh has been issued and works are under progress.</p> | Expenditure | Rs 1404.0 lakh | | Physical | Road widening by BT & Interlocking Tiles | 102400 Sqm | Road Patch work | 49940 Sqm | Re-Carpeting & Strengthening of roads | 25560 Sqm | | | Budget Provision | Rs 1500.00 lakh | | Physical | Road widening by BT | 15000 Sqm | Road widening by Interlocking Tiles | 5800 Sqm | Road Patch work | 111000 Sqm | Re-Carpetong & Strengthening of roads | 24.0 Km road length | | | <p>For current FY 2020-21 there is a provision of Rs. 1500 lakh for road work (footpath, widening, patch work, re-carpeting etc.) Out of that work order of amounting Rs. 1247.0 lakh has been issued and work is under progress.</p> | <p>Proposed work for FY 2020-21 are under progress and expected to be complete up to 31.03.2021 (revised timeline)</p> | |
| Expenditure | Rs 1404.0 lakh | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Physical | Road widening by BT & Interlocking Tiles | 102400 Sqm | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | Road Patch work | 49940 Sqm | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | Re-Carpeting & Strengthening of roads | 25560 Sqm | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Budget Provision | Rs 1500.00 lakh | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Physical | Road widening by BT | 15000 Sqm | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | Road widening by Interlocking Tiles | 5800 Sqm | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | Road Patch work | 111000 Sqm | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | Re-Carpetong & Strengthening of roads | 24.0 Km road length | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |

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|------------------|--|---|--|---|---------------|----------------|----------|----------------------------------|------------------|--------------------|-----------|------------------|--|---|-----------------------|-----------------|-------|--------------------|----------|--|---|-----------------------|
| 2 | Regular cleaning of road (RIICO) Industrial Areas) | Suspension of Road Dust and Other Fugitive Emission Control | <p>Cleaning of roads is a regular ongoing process in RIICO industrial areas.</p> <p>Progress for FY 2019-20 :</p> <table border="1" data-bbox="583 321 1289 467"> <tr> <td>Expenditure</td> <td colspan="2">Rs 68.35 lakh</td> </tr> <tr> <td rowspan="3">Physical</td> <td>Cleaning of ROW</td> <td>305 Ha</td> </tr> <tr> <td>Lifting of Garbage</td> <td>19500 cum</td> </tr> </table> <p>Target for FY 2020-21 -</p> <table border="1" data-bbox="583 540 1289 686"> <tr> <td>Expenditure</td> <td colspan="2">Rs 170.0 lakh</td> </tr> <tr> <td rowspan="3">Physical</td> <td>Cleaning of ROW</td> <td>650Ha</td> </tr> <tr> <td>Lifting of Garbage</td> <td>39000 MT</td> </tr> </table> <ul style="list-style-type: none"> • For the above works w/o of amounting Rs 131.0 lakh has been issued and works are under progress. | Expenditure | Rs 68.35 lakh | | Physical | Cleaning of ROW | 305 Ha | Lifting of Garbage | 19500 cum | Expenditure | Rs 170.0 lakh | | Physical | Cleaning of ROW | 650Ha | Lifting of Garbage | 39000 MT | <p>Cleaning of road in RIICO I/As is a regular on-going work.</p> <p>For current FY 2020-21 there is a provision of Rs. 170 lakh for cleaning of ROW (roads) and door to door collection of garbage.</p> | <p>cleaning of ROW (Roads) and door to door collection of garbage in RIICO I/As is a regular on-going work. Work proposed for current FY will be continue up to end of FY</p> | Regular on-going work |
| Expenditure | Rs 68.35 lakh | | | | | | | | | | | | | | | | | | | | | |
| Physical | Cleaning of ROW | 305 Ha | | | | | | | | | | | | | | | | | | | | |
| | Lifting of Garbage | 19500 cum | | | | | | | | | | | | | | | | | | | | |
| | Expenditure | Rs 170.0 lakh | | | | | | | | | | | | | | | | | | | | |
| Physical | Cleaning of ROW | 650Ha | | | | | | | | | | | | | | | | | | | | |
| | Lifting of Garbage | 39000 MT | | | | | | | | | | | | | | | | | | | | |
| | 3 | Tree Plantation along the roads (RIICO Industrial areas) | Suspension of Road Dust and Other Fugitive Emission Control | <p>Tree plantation in RIICO industrial areas during the monsoon season is a regular practice. Plantation is also done with cooperation of industries and industrial associations.</p> <p>Progress for FY 2019-20 :-</p> <table border="1" data-bbox="611 1065 1249 1170"> <tr> <td>Expenditure</td> <td>Rs 114.37 lakh</td> </tr> <tr> <td>Physical</td> <td>16000 nos plants with 5 year mt.</td> </tr> </table> <p>Targets for FY 2020-21 :-</p> <table border="1" data-bbox="621 1271 1236 1357"> <tr> <td>Budget Provision</td> <td>Rs 50.00 lakh</td> </tr> <tr> <td>Physical</td> <td>13000 nos plants</td> </tr> </table> <p>Work order of Rs 48.0 lakh has been issued and work is under progress. Regular maintenance of plants (16000) is</p> | Expenditure | Rs 114.37 lakh | Physical | 16000 nos plants with 5 year mt. | Budget Provision | Rs 50.00 lakh | Physical | 13000 nos plants | <p>For the current FY (2020-21) there is a provision of Rs. 50 lacs for 13000 plants and</p> | <p>Desired level/work has been achieved and plants will be maintained for next 5 years.</p> | Regular on-going work | | | | | | | |
| Expenditure | Rs 114.37 lakh | | | | | | | | | | | | | | | | | | | | | |
| Physical | 16000 nos plants with 5 year mt. | | | | | | | | | | | | | | | | | | | | | |
| Budget Provision | Rs 50.00 lakh | | | | | | | | | | | | | | | | | | | | | |
| Physical | 13000 nos plants | | | | | | | | | | | | | | | | | | | | | |

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|-------------|---|--|---|--|---|--------------------|----------------------|---|--|--|
| | | | being done under 5 year maintenance. | | | | | | | |
| 4 | Restriction on open burning of municipal solid waste biomass and plastic (RIICO Industrial Areas) | Control of Emissions from Biomass/ Crop Residue / Garbage/ municipal Solid Waste burning | <p>Vide letter dated 08.02.2017 duly approved by Chairman RIICO, all Unit offices have been directed that:</p> <p>"No Leaves, Municipal Solid Waste, Plastic Waste, Agriculture Residue and oil products shall be allowed to be burned in open and otherwise in RIICO industrial areas." (copy enclosed)</p> <p>For monitoring and control of garbage burning in RIICO areas located in urban limits of Jaipur, Jodhpur Alwar, Kota and Udaipur city 9 vigilance teams were constituted comprising of 18 officers. Vigilance teams are regularly visiting all industrial areas including those located in the urban limits of above cities to monitor and control the open burning of garbage. Whenever and wherever incidents of open burning were reported, action was taken immediately by dousing the burning. The defaulters were counselled regarding the adverse effect of burning and cautioned not to repeat the incident.</p> <p>Co-operation from Industrial associations and industries is also being sought for control of open burning in industrial waste.</p> | <p>Desire level/work has been achieved by issuing necessary office order and by creation of monitoring/vigilance teams.</p> <p>Restriction on open burning of municipal solid waste biomass and plastic in RIICO Industrial Areas is a regular on-going work.</p> <p>Vigilance teams are regularly visit the I/As.</p> | <p>Desire level/work has been achieved by issuing necessary office order and by creation of monitoring/vigilance teams.</p> | continuous process | | | | |
| 5 | Immediate lifting of solid waste generated from desilting and cleaning of drains for its disposal (RIICO) | Control of Emissions from Biomass/ Crop Residue / Garbage/ municipal Solid Waste burning | <p>Cleaning & repairing of drains in RIICO industrial is a regular ongoing work and silt/solid waste of drains are regularly lifted and dumped in dumping sites/ low laying area available nearby/designated areas.</p> <p>Progress for FY 2019-20 :-</p> <table border="1" data-bbox="611 1235 1251 1321"> <tr> <td>Expenditure</td> <td>Rs 594.00 lakh</td> </tr> <tr> <td>Physical</td> <td>365 km. drain length</td> </tr> </table> <p>Targets for FY 2020-21 :-</p> | Expenditure | Rs 594.00 lakh | Physical | 365 km. drain length | <p>For FY (2019-20) there was a expenditure of Rs 594.00 lakh for drain cleaning, repairing and lifting of solid waste generated from de-silting of drains.</p> | <p>For current FY 2020-21 Budget provision is Rs 400 lakh for cleaning , repairing .</p> | Targeted budget will be utilized up to end of current FY |
| Expenditure | Rs 594.00 lakh | | | | | | | | | |
| Physical | 365 km. drain length | | | | | | | | | |

| | | | | | | | | | | |
|------------------|--|--|---|---|--|--------------------|---------------------|--|--|--|
| | Industrial Areas). | | <table border="1"> <tr> <td>Budget Provision</td> <td>Rs 400 lakh</td> </tr> <tr> <td>Physical</td> <td>400 Km drain length</td> </tr> </table> | Budget Provision | Rs 400 lakh | Physical | 400 Km drain length | | | |
| Budget Provision | Rs 400 lakh | | | | | | | | | |
| Physical | 400 Km drain length | | | | | | | | | |
| | | | For the above works w/o of amounting Rs 287.0 lakhs has been issued and works are under progress. | | | | | | | |
| 6 | Transportation of solid waste, construction material and debris in covered system. (RIICO Industrial Areas). | Control of Emissions from Biomass/ Crop Residue / Garbage/ municipal Solid Waste burning | <p>To combat air pollution in RIICO areas due to construction activities and carrying of construction material in open trucks, guideline for civil construction contractor working with RIICO has been issued. (Copy enclosed).</p> <p>The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor.</p> | Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among the civil contractor working with RIICO. and also monitored by Technical Staff | Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity | continuous process | | | | |
| 7 | Ban on setting up of air polluting industries in industrial areas located in | Control of Industrial Emissions | Matter is related to RSPCB | Not applicable | Not applicable | Not applicable | | | | |

| | | | | | | |
|---|--|--|--|--|--|--------------------|
| | urban limits of these 5 cities in (RIICO Industrial areas). | | | | | |
| 8 | Ensure carriage of construction material in closed/covered vessels | Control of Air Pollution From construction and Demolition activities | <p>To combat air pollution in RIICO areas due to construction activities and carrying of construction material in open trucks, guideline for civil construction contractor working with RIICO has been issued by Technical Cell HO on 24.11.2017. The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor.</p> <p>Tender invited by Jaipur Municipal Corporation for 300 TPD capacity of C&D waste plant and LoI has been issued. Construction will likely to be complete till Dec 2020.</p> | Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among the civil contractor working with RIICO. and also monitored by Technical Staff. | Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity | continuous process |

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|----|--|--|---|--|---|--------------------|
| | | | In Udaipur Civil work for 50 TPD of C&D waste processing plant has started at Balicha. 80% work completed and plant likely to start till July 2020. | | | |
| 9 | Covering of construction sites and restriction on storage of construction material along the road (RIICO Industrial areas) | Control of Air Pollution From construction and Demolition activities | To combat air pollution in RIICO areas due to construction activities, guideline for civil construction contractor working with RIICO has been issued. In the guidelines, The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor. | Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among the civil contractor working with RIICO. And also monitored by Technical Staff. | Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity. | continuous process |
| 10 | Restriction on storage of construction materials along the road | Control of Air Pollution From construction and Demolition | Road side dumping of waste material/ raw material of industries: - RIICO Unit Offices falling in <i>Jaipur, Jodhpur Alwar, Kota and Udaipur</i> districts are regularly raising the issue of roadside dumping with the various Industrial Associations for making aware and directing all the member units not to dump/ store material/ waste along roadside. | Desired level of compliance has been achieved by inserting a provision in the RIICO disposal of land rules 1979 for taking | Desired level of compliance has been achieved. | Same as above |

| | | | | | | |
|----|--|--------------------------------------|---|--|--|--------------------|
| | (RIICO Industrial Areas) | activities . | <p>Road side dumping of waste material/ raw material of industries:- RIICO Unit Offices falling in <i>Jaipur , Jodhpur Alwar, Kota and Udaipur</i> districts are regularly raising the issue of roadside dumping with the various Industrial Associations for making aware and directing all the member units not to dump/ store material/ waste along roadside. Vide office order dated 06.09.2019 RIICO insert provision in the RIICO disposal of land rules 1979 for taking action against the defaulter allottee who has dumped solid waste generated by industrial units including product waste/ ash/ stone cutting waste/ stone slurry/ sludge/ rubbish / debries etc. in ROW of roads.</p> | action against the defaulter allotters who has dumping solid waste generated by industrial units in road area. (Office Order dated 06.9.2019) | | |
| 11 | Involvement of Industrial associations in awareness program (RIICO Industrial Areas) | Other Steps to control air Pollution | <p>Industrial associations in various industrial areas of Rajasthan are sensitized about the adverse health effect of open burning of garbage and they are being motivated to switch over to solar energy based heating instead of wood/coal for boilers. A one day (dated 18 January 2019) conference on Solid Waste Management in Industrial areas was also organized by RIICO with cooperation of PHD Chamber of Commerce & Industries . Conference were attended by Industrial Associations and industries.</p> | Sensitization of industries / industrial association by environmental awareness programs is a regular ongoing activity. | Sensitization of industries / industrial association by environmental awareness programs is a regular ongoing activity | continuous process |

| | | | | | | |
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| 12 | Restriction on plying & phasing out of 15 years old | | <p>Currently in Alwar District 10 years old diesel driven & 15 year old Petrol driven vehicles are being phased out. In other four cities namely Jaipur, Jodhpur, Kota, Udaipur, re-registration of 15 years old commercial</p> | Restriction on plying & phasing out of 15 years old commercial | Long Term | March 2020 |
|----|---|--|--|--|-----------|------------|

| | | | | | | |
|-----|--|--|---|---|-----------|----------------|
| | commercial diesel driven vehicles | | diesel driven vehicles are being phase out in compliance of the Hon'ble NGT order. | diesel driven vehicles | | |
| 13 | Introduction of cleaner fuel for CNG/LPG vehicles | | <p>State Govt has reduced Motor Vehicle Tax by 50% for LPG/CNG/Solar energy driven Vehicles.</p> <p>Electric Vehicles have been completely exempted from taxes.</p> <p>Introduction of cleaner fuel depends upon installation of refuelling stations by petroleum companies. This facility has not been made available by petroleum company so far.</p> <p>A meeting of Petroleum Department and gas companies was organized on dated 16.08.2019 in the Chairmanship of Transport Commissioner and Secretary.</p> <p>A letter has been written to the Petroleum and Natural Gas Regulatory Board, New Delhi to Streamline CNG/LPG availability in National Capital Region of Rajasthan State and Jaipur, Jodhpur, Udaipur and Kota.</p> | Introduction of cleaner fuel for CNG/LPG vehicles | Long Term | Dec 2020 |
| 14. | Regular checking of vehicular emission and issue of PUC certificate and launch enforcement drive against | | <p>Rajasthan Motor Vehicle Pollution Checking Centre (Online-2017) Scheme for networking of PUC centres has been formulated and is under implementation. Strict action is being taken against the vehicles if they are non-complaint to PUC certificate norms. Vehicles related services like- Transfer, Renewal, NOC, Fitness, Hypothecation etc. are not provided without PUC certificate.</p> <p>No. of Motor Vehicle Pollution Check Centers & issued pollution under control certificate in Non-Attainment Cities (April 2020 to January 2021)</p> | Regular checking of vehicular emission and issue of PUC certificate and launch enforcement drive against polluting vehicles for ensuring strict | No Gap | Not Applicable |

| | polluting vehicles for ensuring strict compliance. | | <table border="1"> <thead> <tr> <th>S.N</th> <th>Non-Attainment cities</th> <th>PUC Centers</th> <th>Issued PUC Certificate</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>2</td> <td>3</td> <td>4</td> </tr> <tr> <td>1</td> <td>Jaipur</td> <td>480</td> <td>873240</td> </tr> <tr> <td>2</td> <td>Jodhpur</td> <td>71</td> <td>186829</td> </tr> <tr> <td>3</td> <td>Udaipur</td> <td>84</td> <td>116107</td> </tr> <tr> <td>4</td> <td>Kota</td> <td>72</td> <td>118238</td> </tr> <tr> <td>5</td> <td>Alwar</td> <td>29</td> <td>26857</td> </tr> <tr> <td>6</td> <td>Total</td> <td>736</td> <td>1321271</td> </tr> </tbody> </table> | S.N | Non-Attainment cities | PUC Centers | Issued PUC Certificate | 1 | 2 | 3 | 4 | 1 | Jaipur | 480 | 873240 | 2 | Jodhpur | 71 | 186829 | 3 | Udaipur | 84 | 116107 | 4 | Kota | 72 | 118238 | 5 | Alwar | 29 | 26857 | 6 | Total | 736 | 1321271 | compliance. | | |
|-----------------------|--|-------------|--|--|-----------------------------|-------------|------------------------|---|-------|-------------|------------|--------|---------------------|--------|--------|-------|---------|-----|--------|--|---------|--------------|--------|---|------|----|--------|---|-------|----|-------|---|-------|-----|---------|-------------|--|--|
| S.N | Non-Attainment cities | PUC Centers | Issued PUC Certificate | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 1 | 2 | 3 | 4 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 1 | Jaipur | 480 | 873240 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 2 | Jodhpur | 71 | 186829 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 3 | Udaipur | 84 | 116107 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 4 | Kota | 72 | 118238 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 5 | Alwar | 29 | 26857 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 6 | Total | 736 | 1321271 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 15 | Ban on the registration of diesel driven Auto-rickshaw & Tempo | | In Alwar, Jaipur, Jodhpur, Kota, Udaipur Diesel driven Auto-rickshaw & Tempo vehicles are being phased out in compliance of the Hon'ble NGT order. | Ban on the registration of diesel driven Auto-rickshaw & Tempo | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 16 | Promotion & Operationalisation of E-rickshaw | | For promotion of battery operated/Electric vehicles State govt has exempted these classes of vehicles from Motor Vehicle Tax. <table border="1"> <thead> <tr> <th rowspan="2">Non-Attainment Cities</th> <th colspan="4">Registered Electric Vehicle</th> <th rowspan="2">Total</th> </tr> <tr> <th>Two Wheeler</th> <th>E-Rickshaw</th> <th>E-Cart</th> <th>Light Motor Vehicle</th> </tr> </thead> <tbody> <tr> <td>Jaipur</td> <td>1843</td> <td>14771</td> <td>888</td> <td>105</td> <td>17607</td> </tr> </tbody> </table> | Non-Attainment Cities | Registered Electric Vehicle | | | | Total | Two Wheeler | E-Rickshaw | E-Cart | Light Motor Vehicle | Jaipur | 1843 | 14771 | 888 | 105 | 17607 | Promotion & Operationalisation of E-rickshaw | No Gap | Not Required | | | | | | | | | | | | | | | | |
| Non-Attainment Cities | Registered Electric Vehicle | | | | Total | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | Two Wheeler | E-Rickshaw | E-Cart | Light Motor Vehicle | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Jaipur | 1843 | 14771 | 888 | 105 | 17607 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |

| | | | <table border="1"> <tbody> <tr> <td>Udaipur</td> <td>130</td> <td>53</td> <td>45</td> <td>18</td> <td>246</td> </tr> <tr> <td>Kota</td> <td>174</td> <td>72</td> <td>48</td> <td>5</td> <td>299</td> </tr> <tr> <td>Jodhpur</td> <td>41</td> <td>08</td> <td>14</td> <td>1</td> <td>64</td> </tr> <tr> <td>Alwar</td> <td>21</td> <td>210</td> <td>10</td> <td>1</td> <td>242</td> </tr> <tr> <td>Total</td> <td>2209</td> <td>15114</td> <td>1005</td> <td>130</td> <td>18458</td> </tr> </tbody> </table> | Udaipur | 130 | 53 | 45 | 18 | 246 | Kota | 174 | 72 | 48 | 5 | 299 | Jodhpur | 41 | 08 | 14 | 1 | 64 | Alwar | 21 | 210 | 10 | 1 | 242 | Total | 2209 | 15114 | 1005 | 130 | 18458 | | | |
|--|----------------------------|--------------|---|--|--------------|-------|----|----|-----|------|-----------------------|---------|----------|-------|----------|---------|-------|--------------------|-------|------|------|-------|-----|-------|----------------------------|--------------------|----------------|--------------|-------------|--------------|-------------|------------|--------------|--|--|--|
| Udaipur | 130 | 53 | 45 | 18 | 246 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Kota | 174 | 72 | 48 | 5 | 299 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Jodhpur | 41 | 08 | 14 | 1 | 64 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Alwar | 21 | 210 | 10 | 1 | 242 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Total | 2209 | 15114 | 1005 | 130 | 18458 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 17 | Monitoring vehicle fitness | | <p>A new fitness policy FIZA-2018 is implemented to ensure strict enforcement & compliance of Motor vehicles act and its provisions.</p> <p>There have been 182 flying squads deployed throughout state for vehicle checking.</p> <table border="1"> <thead> <tr> <th colspan="7">Vehicles fitness in Non-Attainment Cities (April 2020 to January 2021)</th> </tr> <tr> <th>Non-Attainment Cities</th> <th>Jai pur</th> <th>Udai pur</th> <th>Kot a</th> <th>Jodh pur</th> <th>Alwar</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>Fitness of Vehicle</td> <td>14495</td> <td>4223</td> <td>8114</td> <td>51817</td> <td>734</td> <td>79383</td> </tr> </tbody> </table> | Vehicles fitness in Non-Attainment Cities (April 2020 to January 2021) | | | | | | | Non-Attainment Cities | Jai pur | Udai pur | Kot a | Jodh pur | Alwar | Total | Fitness of Vehicle | 14495 | 4223 | 8114 | 51817 | 734 | 79383 | Monitoring vehicle fitness | Continuous Process | Not Applicable | | | | | | | | | |
| Vehicles fitness in Non-Attainment Cities (April 2020 to January 2021) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Non-Attainment Cities | Jai pur | Udai pur | Kot a | Jodh pur | Alwar | Total | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Fitness of Vehicle | 14495 | 4223 | 8114 | 51817 | 734 | 79383 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |

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|--|--|-----------|--|--|------------|-------------|------------|------------|------------|-------------|--|--|--|
| | | | <table border="1"> <tr> <td>Challan non-compliance of fitness</td> <td>131</td> <td>20</td> <td>210</td> <td>976</td> <td>371</td> <td>1708</td> </tr> </table> | Challan non-compliance of fitness | 131 | 20 | 210 | 976 | 371 | 1708 | | | |
| Challan non-compliance of fitness | 131 | 20 | 210 | 976 | 371 | 1708 | | | | | | | |
| 18 | Retrofitting of particulate filters in diesel vehicles when BS-VI fuels are made available | | It is a long term plan. Filters have not been available by manufacturers so far. | Retrofitting of particulate filters in diesel vehicles when BS-VI fuels are made available | Long Term | | | | | | | | |

| 19 | Periodic calibration test of vehicular emission monitoring instrument | | REIL has been authorised for networking of PUC testing centres. Periodic calibration testing of different instruments has been calibrated by REIL. No centre is connected with REIL software until it is calibrated timely. All 1882 centres are calibrated. | Periodic calibration test of vehicular emission monitoring instrument | Continuous Process | | | | | | | | | | | | | | | | | | | | | | |
|---|--|----------------|---|---|--------------------|--------------|--|--|--|--|---------------------|---------------|----------------|-------------|----------------|--------------|--------------|---|-----|-----|----|-----|-----|------|--|--|--|
| 20 | Transportation of construction material in covered system & launch enforcement drive for ensuring strict compliance. | | <p>The department has directed all enforcement staff to take strict action against the vehicles carrying uncovered construction material and garbage in vehicles. In the year 2018-19, action against 2538 vehicles carrying uncovered construction material and garbage have been taken in Rajasthan</p> <table border="1" data-bbox="621 976 1289 1235"> <thead> <tr> <th colspan="7"><u>Year 2020-21 (April 2020 to january-2021)</u></th> </tr> <tr> <th><u>Action Point</u></th> <th><u>Jaipur</u></th> <th><u>Udaipur</u></th> <th><u>Kota</u></th> <th><u>Jodhpur</u></th> <th><u>Alwar</u></th> <th><u>Total</u></th> </tr> </thead> <tbody> <tr> <td>Challan of Vehicles carrying uncovered construction material</td> <td>711</td> <td>295</td> <td>54</td> <td>132</td> <td>148</td> <td>1340</td> </tr> </tbody> </table> | <u>Year 2020-21 (April 2020 to january-2021)</u> | | | | | | | <u>Action Point</u> | <u>Jaipur</u> | <u>Udaipur</u> | <u>Kota</u> | <u>Jodhpur</u> | <u>Alwar</u> | <u>Total</u> | Challan of Vehicles carrying uncovered construction material | 711 | 295 | 54 | 132 | 148 | 1340 | | | |
| <u>Year 2020-21 (April 2020 to january-2021)</u> | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| <u>Action Point</u> | <u>Jaipur</u> | <u>Udaipur</u> | <u>Kota</u> | <u>Jodhpur</u> | <u>Alwar</u> | <u>Total</u> | | | | | | | | | | | | | | | | | | | | | |
| Challan of Vehicles carrying uncovered construction material | 711 | 295 | 54 | 132 | 148 | 1340 | | | | | | | | | | | | | | | | | | | | | |

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|----|---|--|---|-------------------------------------|-------------------------|------------------|
| 21 | Launch public awareness campaign for Air pollution control. | | <p>Pollution control fund has been created to make Awareness among the public and Stakeholders. Following steps have been taken regarding pollution awareness campaign.</p> <ol style="list-style-type: none"> 1- Pollution Awareness hoardings / banners. 2- Pollution awareness Campaign Programme in school and colleges. 3- Broadcasting through media. 4- Short Documentary for pollution awareness. <p>Short Documentary for pollution awareness.</p> | Desirable level has been achieved | Ongoing activity | |
| 22 | CM helpline for grievance addressal | | <p>Regional Officers of RSPCB have been nominated as nodal officers for CM helpline for grievance addressal. A list of nodal offices of the LSG Department of 191 ULBs for CM helpline may be intimated to RSPCB to address public complaints/grievances.</p> <p>CM help line i.e. SAMPARK, the Regional offices of the State Board are mapped.</p> <p>A link to SAMPARK has been provided on the State Board's website.</p> | CM helpline for grievance addressal | No gap | Action Completed |

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|----|---|--|---|---|--|----------------|
| 23 | Assessment of pollution by public transport | | <p>RSPCB has signed MoU with IIT, Kanpur for Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment study for Jaipur city. This study contains action plan also to overcome the pollution load including vehicles. The draft study report has already been received by the State Board which is under review. Final report will be submitted accordingly.</p> <p>Similar studies for the cities namely, Alwar, Jodhpur, Kota and Udaipur will be carried out with the help of IITs/NEERI. Proposal from concerning institutes have been received and are being reviewed for allotment of work.</p> | Assessment of pollution by public transport | Final report for Jaipur city has been submitted and uploaded on RSPCB website. | Task completed |
| 24 | Vehicle emission control & installing Noise Pollution devices | | <p>State Board has requested ADGP, Traffic Police to depute officials for the monthly noise level monitoring for the locations of non-attainment cities namely Jaipur, Alwar, Kota, Udaipur and Jodhpur for conducting noise level monitoring in conjunction with State Board vide letter dated 15/07/2019. Further Director General of Police, has been provided with technical specification of noise level meter vide letter dated 13/5/2019 and about direction of Hon'ble NGT vide letter dated 06/4/2019.</p> <p>State Board has subsequently issued direction to Department of Transport, Traffic, RSRTC, JCSTL and Secondary Education to take strict action against the poorly maintained vehicle, city buses/ mini buses/ tempo and all other mode of public transportation which are plying without valid PUC and are visibly polluting the environment by causing air pollution vide letter dated 14/08/2019. Details</p> | Vehicle emission control & installing Noise Pollution devices | No Gap | Task Completed |

| | | | have already been forwarded alongwith action taken report dated 25.09.2019 | | | | | | | | | | | | | | | | | | | | | |
|-------|--|---|--|-------|------|-----------------------|----|------|-----|----|---------|-----|----|---------|-----|----|-------|-----|----|--------|---|--|--------|------------------|
| 25 | Closure of unauthorized brick kiln units in urban area | | <p>The present status of brick kilns established/operational in the municipal/Urban limits of the non attainment cities i.e. Alwar, Jaipur, Jodhpur, Kota & Udaipur is as follows:-</p> <table border="1"> <thead> <tr> <th>S. No</th> <th>City</th> <th>Status of brick kilns</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Kota</td> <td>Nil</td> </tr> <tr> <td>2.</td> <td>Jodhpur</td> <td>Nil</td> </tr> <tr> <td>3.</td> <td>Udaipur</td> <td>Nil</td> </tr> <tr> <td>4.</td> <td>Alwar</td> <td>Nil</td> </tr> <tr> <td>5.</td> <td>Jaipur</td> <td>(1) No. of brick kilns to whom show cause notices for intended closure issued (Kanota Road area) – 61 (2) No. of brick kilns against which closure directions have been confirmed – 64</td> </tr> </tbody> </table> | S. No | City | Status of brick kilns | 1. | Kota | Nil | 2. | Jodhpur | Nil | 3. | Udaipur | Nil | 4. | Alwar | Nil | 5. | Jaipur | (1) No. of brick kilns to whom show cause notices for intended closure issued (Kanota Road area) – 61 (2) No. of brick kilns against which closure directions have been confirmed – 64 | Closure of unauthorized brick kiln units in urban area | NO Gap | Regular activity |
| S. No | City | Status of brick kilns | | | | | | | | | | | | | | | | | | | | | | |
| 1. | Kota | Nil | | | | | | | | | | | | | | | | | | | | | | |
| 2. | Jodhpur | Nil | | | | | | | | | | | | | | | | | | | | | | |
| 3. | Udaipur | Nil | | | | | | | | | | | | | | | | | | | | | | |
| 4. | Alwar | Nil | | | | | | | | | | | | | | | | | | | | | | |
| 5. | Jaipur | (1) No. of brick kilns to whom show cause notices for intended closure issued (Kanota Road area) – 61 (2) No. of brick kilns against which closure directions have been confirmed – 64 | | | | | | | | | | | | | | | | | | | | | | |

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|----|---|---|---|---|------------------|--------------|
| 26 | Ensure ban on burning of agriculture waste and crop residues & its implementation | Notification for Prohibiting crop burning | Govt of Rajasthan has already issued notification dated 27.08.2015 vide which burning of crop residue is prohibited with immediate effect. | Ensure ban on burning of agriculture waste and crop residues & its implementation | No gap | Not required |
| | | Action taken after notification | Chief Secretary has issued directions to all District collector for strict compliance of prevention & control of crop stubble burning vide letter dated 06.08.2020 A meeting was convened by Chief Secretary on dated 04.09.2020 with different stake holder for effective monitoring and implementing. A consolidated State Action Plan/Road map is prepared for prevention control, management & monitoring of crop stubble burning. | | Ongoing Process | |
| | | Present Status | In the state of Rajasthan, the burning of crop residue is almost negligible mainly because of the farming system which is primarily based on animal Husbandry. Moreover, most of the farmers use crop residue as a feed for their cattle due to shortage of fodder. | | | |
| | | Extensive Activities | The department has also made concrete efforts to create awareness by use of electronic and print media, organising training and awareness programme in the form of Night Chaupal, Kisan Portal, Chetana Yatra, Cluster meetings etc for the farmers. Department proposed to organise two training in a month in each district during 2019-20. Department has conducted regular training prograe for farmers. • 4842 Krishak Goshties. | | On going Process | |

| | | | | | | |
|----|--|--|--|--|------------------|--------------|
| | | | <ul style="list-style-type: none"> • 51 two days institutional farmer training. • 410 cropping system based farmers training | | | |
| 27 | | Distribution of Agriculture Machinery | For Distribution of Agriculture machinery under subsidy program in each district under farm mechanization scheme, department is providing subsidy on improved Agriculture machinery like seed cum fertilizer drill, rotavator, reaper, Disc Plough/ Harrow, Straw reaper etc under ongoing CSS Scheme. | Distribution of Agriculture Machinery | On going Process | Not Required |
| | | Availability of agriculture machinery through Custom Hiring Centres (CHCs) | <p>Department is promoting use of Rotavator, self propelled reaper and straw reaper for crop residue management through custom hiring centres in current harvesting /sowing season on rental basis.</p> <p>The Government of Rajasthan has also established custom Hiring centres where the farmers would be provided the improved agricultural implements on hiring basis.</p> <p>Department has established 422 Custom Hiring Center with financial sanction through TAFE, Mahindra & Mahindra, EM3 Agri Services Pvt Ltd and district offices. Out of which 64 CHC's established in five non attainment cities in Rajasthan.</p> | Availability of agriculture machinery through Custom Hiring Centres (CHCs) | Ongoing Process | Not Required |
| 28 | | Creation of Alarm System by use of Satellite Imaginaries | Further in Compliance to the directions of Hon'ble NGT, an Action Plan for one district (Bundi) on prevention and control of crops residue burning was submitted in which task of delineation of crop burning area using satellite imaginaries was intrusted to State Remote Sensing Application | Creation of Alarm System by use of Satellite Imaginaries | Ongoing Process | Not required |

| | | | | | | |
|--|--|--|---|--|--|--|
| | | | <p>Centre (SRSAC). A sum of Rs 5.50 Lakhs has been transferred to SRSAC in March,2018.</p> <p>SRSAC has submitted report of requisite imagery and analysis work accordingly letter issued to district collectorBundi for taking necessary measure to control crop burning.</p> <p>Further a similar study is under process in Kota, Alwar, Bharatpur District through SRSAC.</p> | | | |
|--|--|--|---|--|--|--|

100 industrial clusters

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

| Sl. No | Item | Actionable Key Issues | Current Status | Desirable level as per statutes/ directions of Hon'ble NGT | Gap between Current status and desired levels | Timeframe for addressing the Gap |
|--------|------------|-----------------------|---|--|---|----------------------------------|
| 1 | Compliance | Action Plan to | 1. Draft of Action Plan for Jodhpur and | Action Plan to | Approval of | One month. |

| | | | | | | | |
|--|-------------------------|-----|---|---|---|-----------------------------------|--|
| | for Industrial Clusters | 100 | be prepared for Pali, Jodhpur, Bhiwadi and Jaipur | <p>Pali has been prepared by MNIT Jaipur and has been sent to CPCB on 30.05.2019; MNIT has submitted revised/modified action plan for Jodhpur and Pali on 20/05/2020 after incorporating the suggestions received from various stakeholder departments.</p> <p>2. The State Board vide letter dated 02/06/2020 has forwarded the modified/revised action plans of Pali and Jodhpur to DOE, GOR for approval from the State Government, to be forwarded to CPCB for final approval.</p> <p>3. Action Plan for Industrial Cluster of Pali, Jodhpur & Bhiwadi have been submitted.; revised action plan for Jaipur city have been submitted by IIT, Kanpur and the same after re-examination at RSPCB have been forwarded to DOE vide letter dated 29.12.2020.</p> | be prepared for Pali, Jodhpur, Bhiwadi and Jaipur | Action Plan of Bhiwadi and Jaipur | |
|--|-------------------------|-----|---|---|---|-----------------------------------|--|

Status of STPs and re-use of treated water

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

| Status of STPs | Action Taken by RSPCB |
|---|---|
| <ul style="list-style-type: none">• Total No. of STPs in the State: 621• Under establishment / commissioning / proposed : 27• No. of STPs complying to Standards: 566• No. of STPs s Non-Complying: 55 | <ul style="list-style-type: none">• No. of SCN Issued: 12• No. of Closure direction issued: Nil• No. of Prosecution filed: 02• No. of Action under process: 41 |

Status of CETPs/ETPs including performance

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

| Status of CETPs | Action Taken by RSPCB |
|---|---|
| <ul style="list-style-type: none"> • Total No. of CETPs in the State – 15 (13 Operational +2 Non-operational*) • Under establishment / commissioning / proposed : 01 • No. of CETPs complying to Standards: 10 • No. of CETPs Non-Complying: 03 | <ul style="list-style-type: none"> • No. of Prosecution filed: 05 <li style="text-align: center;">2 Non-operational |

| Status of ETPs | Action Taken by RSPCB | |
|----------------|--|-------------------------|
| | Industries not complying with effluent Standards | Industries without ETPs |
| | | |

| | | |
|--|---|--|
| <ul style="list-style-type: none"> • Total No. of Industries that require ETPs: 1167 • Nos. Of Industry having Functional ETPs: 1126 • Units complying with effluent Standards: 1087 • Units not complying with effluent Standards: 39 | <ul style="list-style-type: none"> • No. of SCN Issued - 34 • No. of Closure direction issued - 01 • No. of Action under process - 04 • Nos. Of operating Industry without ETPs- 41 | |
|--|---|--|

Ground water extraction/contamination and re-charge

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. As the matter is pertaining to contamination of Ground Water due to industrial effluents, domestic sewerage, solid and biomedical waste etc, therefore concern departments are responsible for ensuring compliance to provision under statute.

| District | Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
|----------|--|--|--|---|
| Pali | Pali Industrial Cluster Located in the nearby area Pali City and its district administrative headquarter is located at Pali City. Pali is famous for its Textile Industries. There are mainly three industrial clusters in the Pali Block namely Mandia Road, Punayata Road and Sumerpur Road Industrial Areas located in close proximity to the Bandi River. Mandia Road is the largest industrial area among these with total of about 350 | The current stage Ground Water extraction in Pali Block is 69.26% which is < 70% of recharge & seems to be satisfactory. | The current stage Ground Water extraction in Pali Block is 69.26% & categorized as per Dynamic Ground water Assessment 2017. | The Government of Rajasthan has made the following provision to deal the matter- (1) As per the Guide lines of CGWA, State Government have released the order to take the permission from competent authority (District Collector) compulsorily before construction of Tube |

| | | | | |
|---------|---|--|---|--|
| | <p>units</p> <p>(a) The block Pali covers an area of 1387.03 sq.km, out of which 309.49 Sq.km. (22.42%) areas is classified as potential in respect of ground water availability, 970.46 Sq.km. (69.96%) area is classified as saline and remaining 109.12 Sq.km is non potential. As per latest Ground Water Assessment Report of the District block Pali is categorized as “Safe. Ground water Extraction: (Based on Dynamic Ground water Resources Assessment of India 2017):</p> <p>Ground water Extraction for Irrigation=872.49 ha.m</p> <p>Ground water Extraction for Domestic & Industrial use=51.44 ha.m, Total=923.93 ha.m</p> <p>(b)The State Ground Water Department doesn’t have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(c) Recharge: Total Annual Recharge of Pali Block= 1482.20mcm.</p> | | | <p>well/ Bore well or any other ground water abstraction structure. It is also mandatory to construct RWHS so that ground water recharge may exceed.</p> <p>(2) Ground water exploitation should be regulated by competent authority so that heavy extraction of ground water may be checked, and the gap between desired and expected gap may be reduced.</p> <p>(3) The state Government has made the mandatory provision in urban areas to construct Roof Top Rainwater Harvesting Structures in the building on a plot having area more than 300 sqmtr.</p> <p>(4) The state water policy has been implemented in year 2010 to conserve water and provision to encourage the construction of Roof Top Rain Water Harvesting in Urban as well as in rural</p> |
| Jodhpur | 1. MUNICIPAL SOLID WASTE MANAGEMENT SITE KERU | The present stage of ground water extraction | The present stage of ground water extraction in | |

| | | | | |
|--|---|--|---|---------------|
| | <p>BLOCK-MANDORE – Jodhpur city is second largest city of Rajasthan. The problem of disposal of huge amount of municipal waste is managed by setting up a waste processing unit near Village Keru in Mandore block of Jodhpur district. It is located in North West of Jodhpur city.</p> <p>(a)Ground water extraction: (Based on Dynamic Ground water resources assessment of India 2017) Ground water extraction for Irrigation = 3373.64 (ha.m) Ground water extraction for Domestic& Industrial use = 84.48 (ha.m)</p> <p style="text-align: right;">Total = 3458.12 (ha.m)</p> <p>(b) Contamination: The State Ground Water Department doesn't have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(c)Recharge: Total Annual Ground Water Recharge of Block</p> | <p>in Mandore Block is 143.46 % .The Ground water extraction for all uses should be < 70 % of recharge.</p> <p>GAP:143.96 -100(Safe Extraction less than 100%)=43.96%</p> | <p>Mandore Block is 143.46 % as Notified by CGWA as per Dynamic Ground Water Assessment-2017.</p> | <p>areas.</p> |
|--|---|--|---|---------------|

| | | | | |
|--|---|--|---|--|
| | <p>Mandore = 2669.04 ha.m</p> <p><u>Industrial cluster of Basni and Boranada block-Luni :</u></p> <p>The Luni block DistinctJodhpur there are two Industrial clusters namely Basni&Boranada situated in south & South west of Jodhpur city respectively. These Industrial clusters are located along the river Jojri.</p> <p>The effluents discharge in Jojari river from both the industrial cluster of Jodhpur city has polluted ground water of the surrounding area.</p> <p>2. MUNICIPAL SOLID WASTE MANAGEMENT SITE, BLOCK, LUNI –</p> <p>(d) Ground water extraction: (Based on Dynamic Ground water resources assessment of India 2017)</p> <p>Ground water extraction for Irrigation = 1532.16 (ha.m)</p> <p>Ground water extraction for Domestic& Industrial use = 32.32 (ha.m)</p> <p style="text-align: right;">Total = 1564.48 (ha.m)</p> <p>(e) Contamination: The State</p> | <p>The present stage of ground water extraction in Luni Block is 38.90 %, as the Ground water extraction for all uses is < 70 % of recharge of recharge & seems to be satisfactory.</p> | <p>The present stage of ground water extraction in Luni Block is 38.90 % as per Dynamic Ground Water Assessment-2017.</p> | |
|--|---|--|---|--|

| | | | | |
|--------|---|--|--|--|
| | <p>Ground Water Department doesn't have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(f) Recharge: Total Annual Ground Water Recharge of Block Luni= 4404.62 ha.m</p> | | | |
| Jaipur | <p>1.MUNICIPAL SOLID WASTE MANAGEMENT SITE JHOTWARA BLOCK OF JAIPUR DISTRICT:</p> <p>In Jaipur, two main industrial area falls under Jhotwara and Sanganer Blocks. Jhotwaraindustrial area spread across approximately in 185 Hactare. It is located in North – western part of Jaipur city, surrounded in South by the Kalwar road and in the East by Railway line towards Ringus. Wide variety of manufacturing units take place here including Edible oil, Soap & Ghee production, metal fabrication & production of chemicals etc.</p> <p>(a) Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017) Ground Water Extraction for</p> | <p>The present stage of Ground Water extraction in Jhotwara Block is 193.34 %. The Ground Water extraction for all uses should be < 70% of recharge.</p> <p>GAP:193.94-100(Safe Extraction less than 100%)=93.34%</p> | <p>The present stage of ground water extraction in Jhotwara block is 193.34 % and categorised as Notified by CGWA as per Dynamic Ground Water Assessment-2017.</p> | |

| | | | | |
|--|--|---|---|--|
| | <p>Irrigation = 3645.97 ha. m Ground Water Extraction for Domestic & Industrial use = 14655.16 ha. m Total = 18301.13 ha.m.</p> <p>(b) Contamination: In this regard, it is submitted that the Ground Water Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin).</p> <p>(c) Recharge: Total Annual Recharge of Jhotwara Block = 5389.61 ha.m.</p> <p>2. MUNICIPAL SOLID WASTE MANAGEMENT SITE SANGANER BLOCK OF JAIPUR DISTRICT</p> <p>In Jaipur, two main industrial area falls under Jhotwara and Sanganer Blocks. Sanganer industrial area scattered around the Sanganer Town . It is developed in unplanned & irregular manner. It is densely populated area and mostly textile mixed land use on the ground floor and residential units on the first floor.</p> | <p>The present stage of Ground Water extraction in Sanganer Block is 246.47%. The Ground Water extraction for all uses should be < 70% of recharge</p> | <p>The present stage of ground water extraction in Sanganer block is 246.47 % and categorised as Notified by CGWA as per Dynamic Ground Water Assessment-2017. GAP:246.47-100(Safe Extraction less than 100%)=146.47%</p> | |
|--|--|---|---|--|

| | | | | |
|-------|---|---|--|--|
| | <p>Small scale industrial units such as textiles dyeing, printing and paper production units have been working in this area.</p> <p>(a)Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017) : Ground Water Extraction for Irrigation = 9930.90 ha. m Ground Water Extraction for Domestic & Industrial use = 2013.63 ha. m Total = 11944.53 ha.m.</p> <p>(b) Contamination: In this regard, it is submitted that the Ground Water Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin).</p> <p>(c) Recharge: Total Annual Recharge of Sanganer Block = 5384.69 ha.m.</p> | | | |
| Alwar | <p>MUNICIPAL SOLID WASTE MANAGEMENT SITE (BHIWADI)TIJARA BLOCK OF ALWAR DISTRICT:- Bhiwadi is a growing industrial town</p> | <p>The present stage of Ground Water extraction in Tijara Block is 177.33 %. The Ground Water</p> | <p>The present stage of ground water extraction in Tijara block is 177.33 % and categorised as Over Exploited by CGWA as</p> | |

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| | <p>in Rajasthan situated in the north of the state in Tijara Block of Alwar District, bordering Haryana State. The identified industrial areas in Bhiwadi cluster include Bhiwadi, Chopanki and Khushkhera. The major receptor in this area is the Bhiwadi town having a population of 33,000 which lies within 1 km of the Bhiwadi Industrial Area. RIICO is the main agency involved in Industrial Development. At present, a total of about 5000 acres is under Industrial Development within the Bhiwadi Region. Industries in Bhiwadi Region are of varied nature. Major industries in this Region include Forging, Galvanizing, Lead Recycling, Chemical and Pharmaceutical units.</p> <p>(a) Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017) Ground Water Extraction for Irrigation = 13476.90 ha. m. Ground Water Extraction for Domestic & Industrial use = 2330.89 ha. m Total = 15807.79 ha.m.</p> <p>(b) Contamination: In this regard, it is submitted that the Ground Water</p> | <p>extraction for all uses should be < 70% of recharge.</p> | <p>per Dynamic Ground Water Assessment-2017. GAP:177.33-100(Safe Extraction less than 100%)=77.33%</p> | |
|--|--|--|--|--|

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|--|---|--|--|--|
| | <p>Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin).</p> <p>(c) Recharge: Total Annual Recharge of Tijara Block = 9904.60 ha.m.</p> | | | |
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Air pollution including noise pollution

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|--|--|--|--|---------------|-----------------------|
| <p>Vehicle emission control & installing Noise Pollution devices</p> | | <p>RSPCB has requested ADGP, Traffic Police to depute officials for the monthly noise level monitoring for the locations of non-attainment cities namely Jaipur, Alwar, Kota, Udaipur and Jodhpur for conducting noise level monitoring in conjunction with RSPCB vide letter dated 15/07/2019. Further Director General of Police, has been provided with technical specification of noise level meter vide letter dated 13/5/2019 and about direction of Hon'ble NGT vide letter dated 06/4/2019.</p> <p>RSPCB has subsequently issued direction to Department of Transport, Traffic, RSRTC, JCSTL and Secondary Education to take strict action against the poorly maintained vehicle, city buses/ mini buses/ tempo and all other mode of public transportation which are plying without valid PUC and are visibly polluting the environment by causing air pollution vide letter dated 14/08/2019. Details have already been forwarded along with action taken report dated 25.09.2019.</p> | <p>Vehicle emission control & installing Noise Pollution devices</p> | <p>No Gap</p> | <p>Task Completed</p> |
|--|--|--|--|---------------|-----------------------|

Illegal sand mining

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute but Mines Department is taking regular action to control illegal Sand Mining.

| Item | Current Status | Desirable level as per statutes | Gap between Current status and desired levels | Timeframe for addressing the Gap |
|----------------|--|---------------------------------|---|---|
| Illegal Mining | <p>The status of illegal sand mining upto 31/12/2020 is as follows:</p> <ul style="list-style-type: none"> • Total registered cases of illegal sand mining are 33549 • Total FIR filed -3001. • Total penalty realized =203.86 crores. • Total vehicles and instruments used for illegal sand mining and illegal storage seized = 34323 | Control on Sand Mining | Regular actions are being taken. | Regular actions are being taken. (Continue Process) |

| Sr. No. | Particulars | No. of water Bodies |
|--------------------|--------------------|----------------------------|
|--------------------|--------------------|----------------------------|

Rejuvenation of water bodies

Details of water bodies in State of Rajasthan: Water Resource Department

| | | |
|---|--|------|
| 1 | Number of Major Dams (CCA more than 10000 Ha.) | 22 |
| 2 | Number of Medium Dams (CCA b/w 2000-10000 Ha.) | 84 |
| 3 | Number of Minor Dams (CCA less than 2000 Ha.) | 729 |
| 4 | Number of Minor dams transferred to Panchayati Raj Department having CCA 0-80 Ha | 2191 |
| 5 | Number of Minor dams transferred to Panchayati Raj Department having CCA 80-300 Ha | 1045 |

Name and designation of designated officer for ensuring compliance to provisions under statute: (Water Resource and Agriculture Department)

| 9 | Current Status | | Desirable | Gap | Timeline |
|---|--|---------------------------|--------------------------------------|--|---|
| 1. Repair, Renovation & Restoration (RRR) | Number of water bodies selected for RRR | 121 | The desirable level for RRR is 121 | Out of 121 water bodies, only 01 are remaining for restoration which is under progress and 37 is under sanction | March 2021 |
| | No. of water bodies restored completely | 83 | | | |
| | No. of water bodies under restoration | 01 | | | |
| | No. of water bodies under sanction | 37 | | | March 2023 |
| 2. Rajasthan Water Sector Livelihood Improvement project (RWSLIP) | Number of sub-projects selected | 65 | The desirable level for RWSLIP is 65 | Out of 65 sub-projects, 7 subprojects have been restored completely. rehabilitation work of 46 sub-projects are under progress, while tenders for remaining 12 sub-projects are under process. | March 2021 for 31 works. |
| | No. of sub-projects restored completely | 07 | | | Two years from work-order for remaining 34 works. |
| | No. of sub-projects under restoration | 46 | | | |
| | Tender for restoration invited | 12 | | | |
| 3. Dam Rehabilitation & Improvement Project (DRIP) | Number of water bodies selected for DRIP | 189 Dams | - | - | 10 years in two phases |
| | No. of water bodies restored completely | Project is under Pipeline | | | |
| | No. of water bodies under restoration | - | | | |

| | | | | | |
|--|---|--------------------------------------|--------------------------------------|--|--|
| | Number of water bodies under sanction | 189 Dams | | | |
| 6. Rajeev Gandhi Jal Sanchay Yojna (RGJSY) | Number of water bodies selected under RGJSY (WRD) | 307 | The desirable level for RGJSY is 307 | Out of 307 water bodies, 27 water bodies have been restored and restoration of 280 water bodies is under progress. | |
| | No. of water bodies restored completely | 27 | | | |
| | No. of water bodies under restoration | 280 | | | |
| Agriculture Department: | | | | | |
| Runoff from agriculture fields reaching into river stretches and ponds | <p>Based on the available information of the area under different systems, various actions have already been initiated:</p> <ul style="list-style-type: none"> • For promoting judicious and efficient use of water, subsidy is also being granted for drip and sprinkler irrigation systems <ul style="list-style-type: none"> • During the year 2018-19, area of 37,604 Hectares and 16,378 hectares have been cover under sprinkler and drip systems respectively. • An area of 39,575 hectares and 18,997 hectares has been covered under sprinkler and drip irrigation system respectively in the states during the year 2019-20. • An area of 37,335 hectares and 18,583 hectares is proposed to be cover under sprinkler and drip irrigation system respectively in the states during the year 2020-21. | Adopting water conservation practice | Ongoing Process | Not Required | |

| | | | | |
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| | <p>Against this 28,526 hectares & 13,755 hectares covered under sprinkler and drip systems respectively.</p> <ul style="list-style-type: none"> • For preventing runoff from agriculture fields and increasing water use efficiency, concerted efforts like deep ploughing, bunding, ploughing /sowing against field contours, timely intercultural operation, hoeing and weeding are being use to promote judicious management practices in the state. | | | |
| | <ul style="list-style-type: none"> • For rain water harvesting, structure like farm ponds are being promoted on farmer's fields. • In canal command areas, in order to stored surplus canal water, program of construction of diggies is being promoted • In well & tube well irrigated areas, farmers are given subsidy for constructing water storage tanks. <ul style="list-style-type: none"> • During the year 2018-19 in canal command areas 4679 diggies, in high rain fall catchment areas 3561 farm ponds on individual farmers fields and 202 community farm ponds and well/tube well irrigated areas central/western parts of the states, 1646 water storage tank have been constructed. • During 2019-20, action plan for constructing 14000 diggies in canal | <p>Promotion of activities to store the runoff water from the agriculture fields within the field itself by constructing farm ponds</p> | <p>Ongoing Process</p> | <p>Not Required</p> |

| | | | | |
|--|---|--|-----------------|---------------|
| | <p>command areas, 7500 farm ponds on individual farmers fields and 132 community in high rainfall and 2500 water storages tank in well/tube well irrigated areas are proposed.</p> <ul style="list-style-type: none"> • 2934 farm ponds and 321 water storage tanks have been constructed during 2019-20 • During 2020-21, 930 diggies in canal command areas, 7500 farm ponds 4173 are proposed. | | | |
| Fertilizers and pesticides are also found in river/pond water | <ul style="list-style-type: none"> • Structure like farm ponds are being promoted on farmers' fields to stop run off at field itself. • For promoting balance use of fertilizer more than 2 crore Soil Health Card have been distributed to the farmers so far under Soil Health Card Scheme. • For minimizing indiscriminate use of pesticides and fertilizers, Integrated Pest Management (IPM) and Integrated Nutrient Management (INM) practise are being promoted | Promotion of activities for balanced use of fertilizers and pesticides through IPM trainings among farmers. | Ongoing process | Not required. |
| Collection and Test of Soil Samples at regular intervals to check the fertility status of soil in terms of major and micro nutrients | For promoting balance use of fertilizer more than 2 crore Soil Health Card have been distributed to the farmers so far under Soil Health Card Scheme. | | Ongoing Process | Not required |

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|---|--|--|-----------------|--------------|
| To check the indiscriminate use of chemical fertilizer, use of an organic manures and bio fertilizers should be promoted by adopting best management practices. | For minimizing indiscriminate use of pesticides and fertilizers, Integrated Pest Management (IPM) and Integrated Nutrient Management (INM) practise are being promoted. Regular awareness programmes, farmers training, gothies, cluster meetings etc. are being organised for creating favourable micro climate and environmental conditions | | Ongoing Process | Not required |
| Promotion of organic and natural farming | <ul style="list-style-type: none"> • For minimizing the use of agro chemical, organic farming is being promoted in states on cluster basis. • 6150 clusters have been created, covering an area of 1.23 hectares thus benefitting 1.87 lakh farmers during the year 2019-20. • Training programme for promoting organic farming are also being organised. • For optimum utilization of natural resources and promoting sustainable agriculture, Zero Budget natural farming was encouraged during the year 2019-20 in the district of Banswara, Tonk and Sirohi of the state. | | Ongoing Process | Not required |